

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-01:00 PM</b>				
1	R.A. 70/2018 (SUMMONS) IA/1/2018		Khursheeda Begum W/o Late. Rahim Sab <b>Vs</b> Shainaz Begum W/o Late. Abdul Shukur	S.T.H.RAZVI
<b>WRITTEN STATEMENT</b>				
2	M.V.C. 69/2020 (SUMMONS)		Shantamma W/o Bhimappa <b>Vs</b> Ameerkhan S/o Alamkhan	C.K.BASAVARAJ NAYAK
3	M.V.C. 143/2020 (NOTICE)		Anitha W/o Late. Shivappa <b>Vs</b> Minaj Ahmed S/o Fayaz Ahmed	RAGHURAJ KOLKAR
4	M.A. 15/2020 (NOTICE) IA/1/2020		Gangamma W/o Late Mallikarjuna <b>Vs</b> Budemma W/o Late Rachanagouda	S.K.PUROHIT
5	Misc 52/2020 (APPEARANCE OF PARTY)		G.Narasamma W/o G.Narasimhalu <b>Vs</b> G.Narayanappa S/o G.Ishwarapa	C.PANDU
6	COMM.O.S. 6/2020 (APPEARANCE OF PARTY)		M/s Sri. Devi Enterprises <b>Vs</b> Muddayya Amarayya Hiremath S/o. Amarayya M Hiremath	AVANEESH R.TARANATH
7	R.A. 15/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Smt. Gangamma W/o Sangappa Sakkri <b>Vs</b> Kumari Megha D/o Sharanappa	Shashidharagouda Kellur
8	R.A. 36/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		The Managing Director of GESCOM <b>Vs</b> Smt. Mallamma alias Rangamma W/o Ningappa alias Ningayya	C.A.RUBB
9	O.S. 1/2019 (EVIDENCE) IA/1/2019		Sri. Lakshmi Srinivasa Industries, Gadwal Road, Raichur by its partner T. Nageshwara Rao <b>Vs</b> S.K. Traders	C. Kesava Rao and C. Anil Kumar

**CLAIMANTS EVIDENCE**

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	M.V.C. 324/2017 (EVIDENCE)		Shankrappa alias Doddashankrappa alias Chaluvadi Shankrappa S/o Sanna Durugappa <b>Vs</b> Yankoba S/o Honnappa	SRINIVAS BADI
11	M.V.C. 91/2019 (EVIDENCE)		Durgamma D/o Durgappa <b>Vs</b> Sangayya S/o Siddalingayya Gangadharmath	RAMESH K MAYANNA  ASHOK KUMAR B.K.
12	R.A. 77/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Shakira Begum w/o Late. Haroon Sab <b>Vs</b> Shainaz Begum W/o Late. Abdul Shukur	M MALLANGOUDA VENKANAGOUDA
13	R.A. 11/2019 (ARGUMENTS) IA/1/2019		Devamma D/o Doda Basappa W/o Hanumanthraya <b>Vs</b> Smt. Basamma W/o Doddabasappa	H.NARASAPPA
14	R.A. 29/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Mallayya S/o Hanumantha Kattimani <b>Vs</b> Mallanna S/o Lingappa	SREEDHAR
15	Misc 713/2019 (APPEARANCE OF RESPONDENT) IA/1/2019		A. Veera Reddy S/o A. Bheema Reddy <b>Vs</b> Smt. Tahera Banu W/o Abdul Kareem	Shashidharagouda Kellur
16	Misc 49/2020 (APPEARANCE OF RESPONDENT)		Ram@Ramanna S/o Late Narasappa <b>Vs</b> Muddanagouda S/o Narsanagouda	C.PANDU
17	A.P. 2/2020 (APPEARANCE OF RESPONDENT) IA/1/2020 IA/3/2020 IA/2/2020		Sri.Siddalingayya S/o Somayya Swamy <b>Vs</b> M/s. Shriram Transport Finance Co.Ltd., Manvi represented by its GPA Holder Amaresh B	Phanishree N.V.Patil
18	M.V.C. 298/2020 (WRITTEN STAT/OBJECTION)		Ayyappa S/o Hanumanthappa <b>Vs</b> Ramappa S/o Sharanappa	Srinivas Badi

**Cases listed below are adjourned due to Covid 19**

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
19	REF 1/2017 (Objection)	<b>04-01-2021</b>	The Director Managment and Workers Adminstrative Medical Science Institution Raichur. <b>Vs</b> Sri Tippayya S/o Muttuswami	
20	EX 64/2020 (APPEARANCE OF J DR)	<b>11-02-2021</b>	Abhishek S/o RamayyaShetty <b>Vs</b> The New India Assurance Co.Ltd,	C.KESAVA RAO
21	EX 85/2020 (APPEARANCE OF J DR)	<b>11-02-2021</b>	Senior Divisional Manager, United India Insurance Co.Ltd., Raichur <b>Vs</b> Venkatesh S/o Devendrappa	MARY DANIEL
22	EX 586/2018 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mudakappa S/o Kanakappa	SREEDHAR
23	EX 587/2018 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Fakruddin S/o Hussainsab	SREEDHAR
24	EX 589/2018 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> K.Krishna S/o Valya	SREEDHAR
25	EX 590/2018 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Biradar Naganagouda S/o Sahebagouda	SREEDHAR
26	EX 591/2018 (APPEARANCE OF PARTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mustana Sab S/o Abdul Sattar	SREEDHAR
27	EX 115/2017 (ATTACHMENT OF MOVABLE PROPERTY)	<b>17-02-2021</b>	M/s Shriram Transport Finance Company Ltd., <b>Vs</b> Mr. N.Krishna Mohan S/o Suryanarayana Murthy	M.VIRUPAXI GOUDA
28	EX 182/2017 (ATTACHMENT OF MOVABLE PROPERTY)	<b>17-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Obaleshwar Reddy S/o Channabasav Reddy	MALLIKARJUN

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	EX 184/2017 (ATTACHMENT OF MOVABLE PROPERTY)	<b>17-02-2021</b>	Shriram Transport Finance Co.Ltd. <b>Vs</b> Mr.Choudri Mahammed Jeelani S/o Choudri Mahamed Jangli Hussain	MALLIKARJUN
30	EX 21/2018 (ATTACHMENT OF MOVABLE PROPERTY)	<b>18-02-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Md. Asif Zaheer S/o Md.Zaheer Ahmed	K.Shivaraj Patil
31	EX 8/2020 (ATTACHMENT OF MOVABLE PROPERTY)	<b>18-02-2021</b>	Smt.Timalamma W/o late Govind@Putti Govind <b>Vs</b> Macharla Babu S/o Ramakrishna	EARAMMA
32	EX 268/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/s. IndusInd Bank Ltd., <b>Vs</b> Mohammed Sadiq Haseen	M. MANJUNATH
33	EX 269/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/s.IndusInd Bank Ltd., <b>Vs</b> Earanna N S/o Narasareddy	M. MANJUNATH
34	EX 271/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/S. IndusInd Bank Ltd., <b>Vs</b> M. Narmada D/o Mahesh	M. MANJUNATH
35	EX 272/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/s. IndusInd Bank Ltd., <b>Vs</b> Mr. Babu S/o Mr. Narasappa	M. MANJUNATH
36	EX 273/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/s. IndusInd Bank Ltd., <b>Vs</b> M. Srikanth N S/o Mr. Narasimhalu	M. MANJUNATH
37	EX 274/2019 (APPEARANCE OF J DR)	<b>18-02-2021</b>	M/s. IndusInd Bank Ltd., <b>Vs</b> Mr. Sreekanth Reddy S/o Mr. Thimma Reddy	M. MANJUNATH

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
0				
		<b>03:00-04:00 PM</b>		
1	Crl.Misc. 1128/2020 (ORDERS)		ANJINAYYA SOUDAPPA <b>Vs</b> State by Women PS through PP Rcr	N.BHANURAJA
2	CRL.A 33/2020 (NOTICE)		Mohammed Khasim S/o Raj Mohammed <b>Vs</b> State of Karnataka Through learned P.P.Raichur	MOHAMMED ABDUL WAJID
3	Crl.Misc. 1086/2020 (HEARING)		Sanjeevappa @ Sanna Sanjeevappa s/o Ramachandrappa <b>Vs</b> State by Devadurga PS through PP Raichur	SREEDHAR
4	Crl.Misc. 1089/2020 (HEARING)		Ramu s/o Sanjeevappa @ Sanna Sanjeevappa <b>Vs</b> State by Devadurga PS through PP Raichur	SREEDHAR
5	SC 138/2016 (ARGUMENTS)		State by Sadar Bazar P.S Raichur <b>Vs</b> Deevan Basha S/o Maheboob Basha	PP C.K.BASAVARAJ NAYAK
6	CRL.R.P. 38/2020 (ARGUMENTS) IA/1/2020		Sukamuni S/o Thippayya@Thippanna <b>Vs</b> State represented by the Taluk Executive Magistrate Devadurga through PP	KRISHNA BHAT
<b>TO FIX A DATE FOR TRIAL</b>				
7	SC 88/2018 (FIRST HEARING)		State by Sadar Bazar P.S <b>Vs</b> Sajid Ali S/o Sayeed M.A	PP KRISHNA BHAT
<b>ARGUMENTS BEFORE CHARGE</b>				
8	SC 123/2019 (FRAMING OF CHARGE OR PLEA)		State by Raichur Rural P.S <b>Vs</b> Mallu @ Malya S/o. Ganapathi	S.S.HOSAGOUDA
<b>CHARGE</b>				
9	SC 109/2018 (FRAMING OF CHARGE OR PLEA)		State by Lingasugur P.S <b>Vs</b> Gundayya Kolageri S/o Amaresh	

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	SC 131/2019 (FRAMING OF CHARGE OR PLEA)		State by Maski P.S <b>Vs</b> Veeresh S/o. Amaranna Nagarabench	
11	SC 142/2019 (FRAMING OF CHARGE OR PLEA)		state by Market yard P.S <b>Vs</b> Gulam Mohammed S/o. Mohammed Yusuf	PP K.RAMANNA.NAYAK
12	Crl.Misc. 1069/2020 (ORDERS)		Abdul Tameem S/o Shaik Ahmed <b>Vs</b> State by Sadar Bazar P.S.Raichur Through P.P. Raichur	J.BASAVARAJ
13	Crl.Misc. 1114/2020 (ORDERS)		Mounesh S/o Channappa Cheetigeri <b>Vs</b> State by Sindhanoor Rural PS through PP Rcr	K.Shivaraj Patil
14	Crl.Misc. 1116/2020 (ORDERS)		Vinod Kumar S/o Mahakamleppa <b>Vs</b> State by Lingasugur PS through PP Rcr	K.Shivaraj Patil
15	CRL.A 30/2020 (Objection) IA/1/2020		Hanumanthraya S/o Basayya <b>Vs</b> State by Raichur Excise PS through PP Rcr	KRISHNA BHAT
16	CRL.A 31/2020 (Objection) IA/1/2020		Ramesh S/o Eranna Nandinamani <b>Vs</b> Excise Commissioner Raichur, the State of Karnataka represented by learned PP, Rcr	B.V.PATIL
17	Crl.Misc. 1080/2020 (Objection)		Rekha @ Siddamma W/o Sanna Pakeerappa <b>Vs</b> State by Sindhanur Town PS through PP Rcr	Shashidharagouda Kellur
18	Crl.Misc. 1098/2020 (Objection)		Shaik Mehanboob Aliyas Mahammed Maheboob S/o Shaik Budhan Aliyas Mohammed Budhan <b>Vs</b> State by Women PS through PP Rcr	KRISHNA BHAT
19	Crl.Misc. 1120/2020 (Objection)		Ramesh S/o Dodda Hanumanthraya <b>Vs</b> State by Excise PS Manvi through PP Rcr	RAJA PANDU RANGH NAIK

**PRL DISTRICT AND SESSIONS JUDGE**

**Mallikarjuna gowda**

**PRL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
20	Crl.Misc. 1122/2020 (Objection)		Shashidhar S/o Shankarnandan <b>Vs</b> State by Jalahalli PS through PP Rcr	SREEDHAR
21	Crl.Misc. 1125/2020 (Objection)		Kantheppa Madar @ Kantappa M.Hosamani S/o Muddavva <b>Vs</b> State by Excise P.S. Lingasugur Range through P.P. Raichur	SREEDHAR
22	Crl.Misc. 1126/2020 (Objection)		Ningappa S/o Hanumantha <b>Vs</b> State by Jalahalli P.S. through P.P. Raichur	Channabasappa
23	Crl.Misc. 1129/2020 (Objection)		Ramanjaneya S/o Hampayya Nayak <b>Vs</b> State by Women PS through PP Rcr	P. Ramesh Babu

**11:00-01:00 PM**

**EVIDENCE ON PROSECUTION**

24	SC 126/2017 (EVIDENCE)		State by Netajinagar P.S <b>Vs</b> Sheshappa alias Tiger Seshappa S/o Mukappa	
25	SC 144/2017 (EVIDENCE)		State by Netajinagar P.S <b>Vs</b> Vijay alias Mallayya S.o Mallayya	

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	R.A. 10/2020 (ARGUMENTS) IA/1/2020		Hanumayya S/o Late Narsappa Dad by Lrs <b>Vs</b> Diddagi Sanna Earanna dead by his LR.s.	MD.RIYAZ AHMED
<b><u>11:00-01:00 PM</u></b>				
2	M.V.C. 518/2014 (EVIDENCE)		Abdul Nayeem So Abdul Majeed <b>Vs</b> Saleem So Yusuf sab	NAGARAJ NAIK
3	M.A. 20/2017 (APPEARANCE OF APPELLANT) IA/1/2017		Ramesh Yadav S/o G. Eranna <b>Vs</b> Rody Francies W/o Francies Joy	C.PANDU

**Cases listed below are adjourned due to Covid 19**

4	L.A.C. 29/2017 (EVIDENCE)	<b>13-01-2021</b>	Parvath Reddy <b>Vs</b> The Spl. Land Acquisition Officer	
5	L.A.C. 30/2017 (EVIDENCE)	<b>13-01-2021</b>	Eshwarappa <b>Vs</b> The Spl. Land Acquisition Officer	
6	L.A.C. 31/2017 (EVIDENCE)	<b>13-01-2021</b>	Lingappa <b>Vs</b> The Spl.Land Acquisition Officer	
7	L.A.C. 32/2017 (EVIDENCE)	<b>13-01-2021</b>	Thipaiyya <b>Vs</b> Land acquisition officer	
8	L.A.C. 33/2017 (EVIDENCE)	<b>13-01-2021</b>	Rajashekarappa <b>Vs</b> The Spl.Land Acquisition Officer	
9	L.A.C. 34/2017 (EVIDENCE)	<b>13-01-2021</b>	Ayyanna <b>Vs</b> The Spl.Land Acquisition Officer	
10	L.A.C. 35/2017 (EVIDENCE)	<b>13-01-2021</b>	Mahadevappa <b>Vs</b> The Spl.Land Acquisition Officer	
11	L.A.C. 36/2017 (EVIDENCE)	<b>13-01-2021</b>	Vishwanathappa <b>Vs</b> The Spl.Land Acquisition Officer	
12	L.A.C. 37/2017 (EVIDENCE)	<b>13-01-2021</b>	Dandappa <b>Vs</b> The Spl.Land Acquisition Officer	
13	L.A.C. 42/2017 (EVIDENCE)	<b>13-01-2021</b>	Sarojini Devi <b>Vs</b> The Spl.Land Acquisition Officer	



**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	L.A.C. 43/2017 (EVIDENCE)	<b>13-01-2021</b>	Kadappa <b>Vs</b> The Spl.Land Acquisition Officer	
15	L.A.C. 49/2019 (EVIDENCE)	<b>28-01-2021</b>	Vijaykumar Patil S/o Venkatrao <b>Vs</b> The Spl.Land Acquisition Officer	
16	L.A.C. 50/2019 (EVIDENCE)	<b>28-01-2021</b>	Vijaykumar patil S/o Venkatrao <b>Vs</b> The Spl.Land Acquisition Officer	
17	L.A.C. 51/2019 (EVIDENCE)	<b>28-01-2021</b>	Shobha W/o Vijaykumar patil <b>Vs</b> The Spl.Land Acquisition Officer	
18	L.A.C. 52/2019 (EVIDENCE)	<b>28-01-2021</b>	Babanna Sab S/o. Balesab <b>Vs</b> The Speacial Land Aquisitio	ADANAGOWDA
19	L.A.C. 53/2019 (EVIDENCE)	<b>28-01-2021</b>	Balappa S/o Durugappa <b>Vs</b> The Special Land Acquisition officer	
20	L.A.C. 54/2019 (EVIDENCE)	<b>28-01-2021</b>	Rangappa S/o Durugappa <b>Vs</b> The Special Land Acquisition officer	
21	L.A.C. 55/2019 (EVIDENCE)	<b>28-01-2021</b>	Hanumavva D/o Gangappa <b>Vs</b> The Special Land Acquisition officer	
22	L.A.C. 56/2019 (EVIDENCE)	<b>28-01-2021</b>	Bassappa S/o Durugappa <b>Vs</b> The Special Land Acquisition officer	
23	L.A.C. 57/2019 (EVIDENCE)	<b>28-01-2021</b>	Gaddeppa S/o Durugappa <b>Vs</b> The Special Land Acquisition officer	
24	L.A.C. 58/2019 (EVIDENCE)	<b>28-01-2021</b>	Lalasab S/o Rajasab <b>Vs</b> The Special Land Acquisition officer	
25	L.A.C. 221/2019 (Objection)	<b>29-01-2021</b>	Sri. Lingappa S/o Hanumantha <b>Vs</b> The Spl. Land Acquisition officer	
26	L.A.C. 222/2019 (Objection)	<b>29-01-2021</b>	Sri. Shivarayappa S/o Gyanappa <b>Vs</b> The Spl. Land Acquisition officer	
27	L.A.C. 223/2019 (Objection)	<b>29-01-2021</b>	Chennabasava S/o Mallayya <b>Vs</b> The Spl. Land Acquisition officer	

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	L.A.C. 224/2019 (Objection)	<b>29-01-2021</b>	Sugamma W/o Adeppa <b>Vs</b> The Spl. Land Acquisition officer	
29	L.A.C. 225/2019 (Objection)	<b>29-01-2021</b>	Smt. Rangamma W/o Timmappa <b>Vs</b> The Spl. Land Acquisition officer	
30	L.A.C. 226/2019 (Objection)	<b>29-01-2021</b>	Sri. Lingappa S/o Bheerappa <b>Vs</b> The Spl. Land Acquisition officer	
31	L.A.C. 227/2019 (Objection)	<b>29-01-2021</b>	Somashekar S/o Mallappa <b>Vs</b> The Spl. Land Acquisition officer	
32	L.A.C. 228/2019 (Objection)	<b>29-01-2021</b>	Sri. Hucharedeppa S/o Mallappa <b>Vs</b> The Spl. Land Acquisition officer	
33	L.A.C. 229/2019 (Objection)	<b>29-01-2021</b>	Devappa S/o Mallayya 1 <b>Vs</b> The Spl. Land Acquisition officer	
34	L.A.C. 372/2019 (Objection)	<b>30-01-2021</b>	Virupamma S/o Eashwarappa <b>Vs</b> The Spl.Land Acquisition Officer	
35	L.A.C. 373/2019 (Objection)	<b>30-01-2021</b>	Sharanabasappa S/o Basangouda <b>Vs</b> The Spl.Land Acquisition Officer UKP Deodurga Camp	
36	L.A.C. 374/2019 (Objection)	<b>30-01-2021</b>	Peeramma D/o Husman Ali <b>Vs</b> The Spl.Land Acquisition Officer	
37	L.A.C. 375/2019 (Objection)	<b>30-01-2021</b>	Ajmeer S/o Usman <b>Vs</b> The Spl.Land Acquisition Officer	
38	L.A.C. 376/2019 (Objection)	<b>30-01-2021</b>	Smt. Rathnamma D/o Siddappa <b>Vs</b> The Spl.Land Acquisition Officer	
39	L.A.C. 377/2019 (Objection)	<b>30-01-2021</b>	Gangamma W/o Mukayya <b>Vs</b> The Spl.Land Acquisition Officer	
40	L.A.C. 378/2019 (Objection)	<b>30-01-2021</b>	Huchamma W/o Yallappa <b>Vs</b> The Spl.Land Acquisition Officer	
41	L.A.C. 379/2019 (Objection)	<b>30-01-2021</b>	Laxmavva W/o Basappa <b>Vs</b> The Spl.Land Acquisition Officer	
42	L.A.C. 380/2019 (Objection)	<b>30-01-2021</b>	Smt. Earamma W/o Hanumanta <b>Vs</b> The Spl.Land Acquisition Officer	

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**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	L.A.C. 381/2019 (Objection)	<b>30-01-2021</b>	Rangamma W/o Ramappa <b>Vs</b> The Spl.Land Acquisition Officer	
44	Misc 131/2017 (ARGUMENTS)	<b>22-02-2021</b>	Mallappa S/o Adivappa Dead by Lrs., Rayamma W/o Mallappa <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
45	Misc 91/2018 (EVIDENCE)	<b>23-02-2021</b>	Shivarajappa S/o Honnayya <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
46	Misc 92/2018 (EVIDENCE)	<b>23-02-2021</b>	Yuvaraj S/o Mallannagouda <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
47	Misc 93/2018 (EVIDENCE)	<b>23-02-2021</b>	Basavarajappa S/o D.Channabasanagouda <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
48	Misc 94/2018 (EVIDENCE)	<b>23-02-2021</b>	Chetan Kuamr S/o Somareddeppa Gouda <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
49	Misc 95/2018 (EVIDENCE)	<b>23-02-2021</b>	Vishwanthareddy S/o Hanamantharayagouda <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
50	Misc 96/2018 (EVIDENCE)	<b>23-02-2021</b>	Nagareddy S/o Venkataraya <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
51	Misc 97/2018 (EVIDENCE)	<b>23-02-2021</b>	Hanamanthrayagouda S/o Basareddeppa <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
52	Misc 98/2018 (EVIDENCE)	<b>23-02-2021</b>	Vaijanath S/o Hanamantharaya gouda <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
53	Misc 99/2018 (EVIDENCE)	<b>23-02-2021</b>	Kariveerayya S/o Amarayya Dead by LR Shekharayya Swamy <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
54	Misc 100/2018 (EVIDENCE)	<b>23-02-2021</b>	Khajahussain S/o Imam Sab <b>Vs</b> The Deputy commissioner UKP	M.MOUNESHWARA
55	Misc 365/2018 (EVIDENCE)	<b>24-02-2021</b>	Moulasab S/o Husainsab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	Misc 366/2018 (EVIDENCE)	<b>24-02-2021</b>	Siddappa S/o Rangappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
57	Misc 367/2018 (EVIDENCE)	<b>24-02-2021</b>	Khajasab S/o Ismailsab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
58	Misc 368/2018 (EVIDENCE)	<b>24-02-2021</b>	Hanmayya S/o Rangappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
59	Misc 369/2018 (EVIDENCE)	<b>24-02-2021</b>	Husainsab S/o Ameensab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
60	Misc 370/2018 (EVIDENCE)	<b>24-02-2021</b>	Allisab S/o Ameen Sab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
61	Misc 371/2018 (EVIDENCE)	<b>24-02-2021</b>	Khasim Sab S/o Ameensab <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
62	Misc 372/2018 (EVIDENCE)	<b>24-02-2021</b>	Kubendra S/o Hanmappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
63	Misc 374/2018 (EVIDENCE)	<b>25-02-2021</b>	Mareppa S/o Basappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
64	Misc 375/2018 (EVIDENCE)	<b>25-02-2021</b>	Gangamma W/o Ramappa Arashinagi <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
65	Misc 376/2018 (EVIDENCE)	<b>25-02-2021</b>	Ningamma W/o Siddappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
66	Misc 377/2018 (EVIDENCE)	<b>25-02-2021</b>	Chandramappa S/o Kenchayya <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
67	Misc 378/2018 (EVIDENCE)	<b>25-02-2021</b>	Anand S/o Shivaraya <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
68	Misc 379/2018 (EVIDENCE)	<b>25-02-2021</b>	Basavarajappa S/o Yankappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
69	Misc 380/2018 (EVIDENCE)	<b>25-02-2021</b>	Basavaraja S/o Basalingappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
70	Misc 381/2018 (EVIDENCE)	<b>25-02-2021</b>	Sadbhakta s/o Neelakanta <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA

**PRL DISTRICT AND SESSIONS JUDGE**  
**K.R.Nagaraja**  
**ADDL DISTRICT SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	Misc 439/2019 (HEARING)	<b>26-02-2021</b>	Veeranagouda S/o. Hampanagouda <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
72	Misc 440/2019 (HEARING)	<b>26-02-2021</b>	Bheemappa S/o. Baslingappa <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
73	Misc 441/2019 (HEARING)	<b>26-02-2021</b>	Krishnappa S/o. Saidappa <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
74	Misc 442/2019 (HEARING)	<b>26-02-2021</b>	Mareppa S/o. Hanumappa <b>Vs</b> Deputy commissioner	M.MOUNESHWARA
75	Misc 443/2019 (HEARING)	<b>26-02-2021</b>	Laxmanna S/o. Shivanna <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
76	Misc 444/2019 (HEARING)	<b>26-02-2021</b>	Hanumantha S/o. Lachumanna Dead by Lrs Channamma W/o. Hanumantha <b>Vs</b> Deputy commissioner	M.MOUNESHWARA
77	Misc 445/2019 (HEARING)	<b>26-02-2021</b>	Sadashivappa S/o. Veerbhadrappa <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
78	Misc 446/2019 (HEARING)	<b>26-02-2021</b>	Abbas S/o. Akbar Sab <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
79	Misc 447/2019 (HEARING)	<b>26-02-2021</b>	Shirkanth S/o. Ramakanth <b>Vs</b> Deputy Commissioner	M.MOUNESHWARA
80	Misc 448/2019 (HEARING)	<b>26-02-2021</b>	Durugappa S/o. Hanumappa Dead by Lrs. Mallamma W/o. Durugappa <b>Vs</b> DeputyCommissioner	M.MOUNESHWARA
81	Misc 401/2018 (EVIDENCE)	<b>26-02-2021</b>	Varada Basavarajappa S/o Ayyanna <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
82	Misc 402/2018 (EVIDENCE)	<b>26-02-2021</b>	Siddalingappa S/o Hanamappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
83	Misc 403/2018 (EVIDENCE)	<b>26-02-2021</b>	Markandappa S/o Timmappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA

**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
84	Misc 404/2018 (EVIDENCE)	<b>26-02-2021</b>	Basavaraj S/o Sahebagouda <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
85	Misc 405/2018 (EVIDENCE)	<b>26-02-2021</b>	Basanna S/o Hanmanthraya <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
86	Misc 406/2018 (EVIDENCE)	<b>26-02-2021</b>	Basanna S/o Bheemappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
87	Misc 407/2018 (EVIDENCE)	<b>26-02-2021</b>	Shabbir Pasha S/o Bavasab Buvvaji <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
88	Misc 408/2018 (EVIDENCE)	<b>26-02-2021</b>	Satyanarayana S/o Ramachandra Rao <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
89	Misc 409/2018 (EVIDENCE)	<b>26-02-2021</b>	Sanganna S/o Shankrappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
90	Misc 410/2018 (EVIDENCE)	<b>26-02-2021</b>	Mallanna S/o Shankrappa <b>Vs</b> The Deputy commissioner	M.MOUNESHWARA
91	Misc 500/2019 (Objection)	<b>26-02-2021</b>	Kariyappa S/o Lingappa <b>Vs</b> The Executive Engineer	HIREDODDI M VEERAPPA
92	Misc 501/2019 (Objection)	<b>26-02-2021</b>	Smt. Sharanamma W/o Shivanna <b>Vs</b> The Executive Engineer	HIREDODDI M VEERAPPA
93	Misc 502/2019 (Objection)	<b>26-02-2021</b>	Ayyappa S/o Shivappa <b>Vs</b> The Executive Engineer	HIREDODDI M VEERAPPA

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**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	SPL.C 354/2020 (EVIDENCE)		State Women PS <b>Vs</b> Mohammed Khaja S/o Mohammed Saleem	
2	SPL.C 365/2020 (EVIDENCE)		Turvihal PS <b>Vs</b> Mahadeva S/o Mallappa	
3	SPL.C 492/2020 (EVIDENCE)		Women PS <b>Vs</b> Ashok S/o Mudukappa	
4	SPL.C 221/2017 (FRAMING OF CHARGE OR PLEA)		State by Sirwar P.S Sirwar <b>Vs</b> Yallappa S/o Shankarappa	
5	SC 35/2018 (FRAMING OF CHARGE OR PLEA)		State by Turuvihal P.S <b>Vs</b> Mallappa S/o Sabanna	
6	SC 85/2018 (FRAMING OF CHARGE OR PLEA)		State by Sirwar P.S <b>Vs</b> Devaraj S/o Dharenaik	
7	SC 127/2018 (FRAMING OF CHARGE OR PLEA)		State by Kavithal P.S <b>Vs</b> Aralappa S/o Mariyappa	
8	SPL.C 316/2020 (FRAMING OF CHARGE OR PLEA)		Ramulamma <b>Vs</b> Mallesh S/o Bhimappa	
9	CrI.Misc. 1127/2020 (ORDERS)		MALLANAGOWDA ALIAS MALLES S/O MANAPPA <b>Vs</b> State by Mudgal PS through PP Rcr	NAGARAJ M B
<b><u>11:00-01:00 PM</u></b>				
10	SPL.C 20/2018 (HEARING)		State by Kavital P.S <b>Vs</b> Khazapasha S/o Raja Husen Sab	Govardhan Yadav
11	SPL.AC 7/2015 (EVIDENCE)		Gabbur P.S. <b>Vs</b> Basava	
12	SPL.C of POCSO 13/2015 (EVIDENCE)		Raichur Market Yard P.S. <b>Vs</b> Vinod Kumar A	
13	SPL.C 65/2016 (EVIDENCE)		State by Turvihal P.S. <b>Vs</b> Tirumala Rao S/o Khande Rao	

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**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	SPL.C 98/2017 (EVIDENCE)		ABC <b>Vs</b> xyz	
15	SC 166/2017 (EVIDENCE)		State by Deodurga P.S <b>Vs</b> Ayyappa S/o Basavaraj	
16	SPL.C 247/2018 (EVIDENCE)		State by Lingasugur PS <b>Vs</b> Hanumappa S/o. Amarappa Dalapathi	Spl. PP Raichur S.S.HOSAGOUDA.
17	SPL.C 375/2018 (EVIDENCE)		State by Lingasugur PS <b>Vs</b> Somu @ Somanath S/o. Mahadevappa	Spl. PP Raichur
18	SPL.C 620/2018 (EVIDENCE)		State by Sirwar P.S <b>Vs</b> Ravi alias Ravichandra S/o Nagappa	Spl PP Raichur
19	SPL.C 189/2019 (EVIDENCE)		State by Sirwar P.S <b>Vs</b> Shivaraj S/o Hanumantha	Spl PP Raichur
20	SPL.C 292/2019 (EVIDENCE)		State by Sindhanur Rural P. S <b>Vs</b> Gangappa @ Gangadhar S/o Mudukappa	Spl. Pp Raichur Shashidharagouda Kellur
21	SPL.C 326/2019 (EVIDENCE)		State by Raichur Women PS <b>Vs</b> Veeresh S/o. Narasappa	State by Spl PP Raichur MARUTHI
22	SPL.C 437/2019 (EVIDENCE)		State by Maski P.S <b>Vs</b> Mounesha S/o Danappa	Spl.PP
23	SPL.C 518/2019 (EVIDENCE)		State by Women PS Rcr <b>Vs</b> Mallikarjun S/o Muninayak	
24	SPL.C 611/2019 (EVIDENCE)		State by Hutti PS Rcr <b>Vs</b> Hanumanth S/o Hanumanth Kurukunda	
25	SPL.C 3/2020 (EVIDENCE)		State by Women PS Rcr <b>Vs</b> Yasu Raj S/o Dhullayya	
26	SPL.C 15/2020 (EVIDENCE)		State by Hutti PS Rcr <b>Vs</b> Hanumanthappa S/o Duragappa	



**PRL DISTRICT AND SESSIONS JUDGE**

**K.R.Nagaraja**

**ADDL DISTRICT SESSIONS JUDGE**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	SPL.C 283/2020 (EVIDENCE)		Hanumanti <b>Vs</b> Ravi S/o Shanmukappa	
28	SPL.C 288/2020 (EVIDENCE)		Guru Prasad DCPO <b>Vs</b> Siddayya S/o Mabu	
29	SPL.C 290/2020 (EVIDENCE)		Ambamma <b>Vs</b> Hanumantha S/o Yankappa	
30	SPL.C of POCSO 33/2015 (APPEARANCE OF ACCUSED)		Market Yard P.S. Raichur. <b>Vs</b> Jaffer @ Jaffer Sadiq	
31	SPL.C 629/2019 (APPEARANCE OF ACCUSED)		State by Netajinagar PS Rcr <b>Vs</b> Umesh S/o Tayappa	
32	SPL.C 504/2020 (APPEARANCE OF ACCUSED)		SINDHANUR RURAL POLICE STATION <b>Vs</b> BILLU MANDAL	PUBLIC PROSECUTOR  PRASANNA SHARMA
33	SPL.C 514/2020 (APPEARANCE OF ACCUSED)		Sadarbajar PS <b>Vs</b> Taher @ Taher Pasha S/o Murshad Aliyas Khasimsab	

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**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 601/2015 (EVIDENCE)		Amaresh So Ayyappa <b>Vs</b> N. Sreenivas Rao So N. Venkatesh Rao Kamma	IMTIYAJ HUSSAIN
2	M.V.C. 108/2019 (EVIDENCE)		Abdul Rehman S/o Babu Miya <b>Vs</b> Moulali @ Moula Sab S/o Mohd. Hussain Sab	Ayyanna Varad
3	M.V.C. 478/2019 (EVIDENCE)		Krishna Mohan Rao @ Krishna Mohanrao.K. S/o Venkateswarlu <b>Vs</b> E. Venkateswara Rao S/o Ramakotaiah	K.KRISHNA RAO
4	M.V.C. 484/2019 (EVIDENCE)		Nagappa Shindhe S/o Timmayya <b>Vs</b> Venkatesh S/o Ramayya	SRINIVAS PATIL
5	M.V.C. 543/2019 (EVIDENCE)		Mohammed Illiya S/o. Siraj <b>Vs</b> Mohammed Wajeed S/o. Haji Hussain	SRINIVAS PATIL
<b>CLAIMANTS EVIDENCE</b>				
6	M.V.C. 286/2018 (EVIDENCE)		Manjunath S/o Sharanagouda <b>Vs</b> Venkatachalam.A S/o Anumandhan	B.V.PATIL
<b>DEFN EVIDENCE</b>				
7	M.V.C. 7/2012 (EVIDENCE) IA/10/2013		Srinivas Kulkarni <b>Vs</b> Mohammed Firoj Ahmed	C.KESAVA RAO
8	M.V.C. 59/2012 (EVIDENCE)		Raghunandan <b>Vs</b> Mohammed Firoj Ahmed	C.KESAVA RAO
9	R.A. 27/2018 (ARGUMENTS)		Smt. Tirupatemma W/o Late.Babureddy <b>Vs</b> Smt.J.Savitramma W/o Srinivas reddy	A. RACHANA GOWDA PATIL
10	R.A. 38/2018 (ARGUMENTS) IA/1/2018		Ameen Reddy alias Hanumaredeppa S/o Late.Siddaramappa <b>Vs</b> Rachanna S/o Sharanappa	INDUDHAR.M.PATIL
11	R.A. 24/2019 (ARGUMENTS)		Bheemareddy S/o Hemareddy <b>Vs</b> Venkata Laxmi W/o Dharmareddy	MALLINATH S HIREMATH
12	M.V.C. 268/2019 (ARGUMENTS)		Sharanamma W/o Late Sharanappa Kurgoudu <b>Vs</b> Virupakshappagouda	CHANNAPPA G

**FURTHER ARGUMENTS**

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.A. 14/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Tippusultan S/o Mohammedsab Halepe <b>Vs</b> Shashikant S/o Channaveerappa Adi	N.S.Shivanagi
14	M.V.C. 149/2020 (A.D.R.)		Shivappa S/o. Urukundappa <b>Vs</b> C Anantharaj S/o. C Naganna	NAGRAJ NAIK
<b>CONCILIATION</b>				
15	M.V.C. 443/2019 (A.D.R.)		Shameem Banu D/o Zameer Pasha @ Zameer Basha <b>Vs</b> S.R.S. Travels	CHANNAPPA G
16	M.V.C. 593/2019 (A.D.R.)		Smt. Chandamma@Chinnibai W/o Balappa <b>Vs</b> Ambresh S/o Yenappa	J.BASAVARAJ
17	R.A. 58/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Shivaputra S/o Vittal <b>Vs</b> Shivaraj S/o Hamapanna	G.N.RAGHUNATH REDDY
18	M.V.C. 80/2020 (WRITTEN STAT/OBJECTION)		Smt.Gouramma W/o Basavarajappa <b>Vs</b> Mounesh S/o Amaranna Lamani	MUNNA KUMAR
<b>Cases listed below are adjourned due to Covid 19</b>				
19	M.A. 21/2017 (NOTICE) IA/2/2017 IA/1/2017	<b>02-01-2021</b>	The Deputy Chief Engineer Construction-III <b>Vs</b> Mallamma W/o Mallangouda	C.KESAVA RAO
20	M.V.C. 177/2019 (NOTICE)	<b>02-01-2021</b>	Malles S/o Varad <b>Vs</b> Bhupathi Gowda S/o Katamayya Gowda	RAMESH K MAYANNA
21	M.V.C. 482/2019 (NOTICE)	<b>02-01-2021</b>	Ravindra S/o Lingappa Sarjapur <b>Vs</b> Anil Kumar S/o Hanumantha	ARAVIND PATIL
22	R.A. 88/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>02-01-2021</b>	Smt. Hampamma W/o Gaddeppa since dead by her legal heirs <b>Vs</b> Smt. Hanumanthi @ Hanumanthamma W/o Mareppa	Mohammed Siddiqui
23	M.A. 7/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>02-01-2021</b>	M.d. Zakir Hussain S/o M.D.Jafar Hussain <b>Vs</b> Smt.A.K.Lalita W/o A.Y.Krishna	Shashidharagouda Kellur
24	M.A. 8/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>02-01-2021</b>	M.d. Zakir Hussain S/o M.D.Jafar Hussain <b>Vs</b> Smt.A.K.Lalita W/o A.Y.Krishna	Shashidharagouda Kellur
25	M.V.C. 102/2018 (Objection)	<b>02-01-2021</b>	Rangappa S/o Siddaramappa <b>Vs</b> Bheemayya S/o Basavaraj Yaluru	BASANGOUDA KOPPAR

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	Misc 919/2018 (EVIDENCE)	<b>22-01-2021</b>	Reddappa S/o Shankarappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
27	Misc 920/2018 (EVIDENCE)	<b>22-01-2021</b>	Pujari Srinivasa S/o Pujari Ayyappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
28	Misc 921/2018 (EVIDENCE)	<b>22-01-2021</b>	Veerabhandrappa S/o Shankaragouda <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
29	Misc 922/2018 (EVIDENCE)	<b>22-01-2021</b>	Hanumantha S/o Mukappa Yadav <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
30	Misc 923/2018 (EVIDENCE)	<b>22-01-2021</b>	Mahalingappa S/o Kallappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
31	Misc 924/2018 (EVIDENCE)	<b>22-01-2021</b>	Smt. Mallamma W/o Mayappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
32	Misc 925/2018 (EVIDENCE)	<b>22-01-2021</b>	Mulluru Rudrappa S/o Ayyappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
33	Misc 926/2018 (EVIDENCE)	<b>22-01-2021</b>	Doddappa S/o Thimmappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
34	Misc 927/2018 (EVIDENCE)	<b>22-01-2021</b>	Shankarappa S/o Mounappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R
35	Misc 928/2018 (EVIDENCE)	<b>22-01-2021</b>	Bhimaraya S/o Eswarappa <b>Vs</b> KARNATAKA POWER TRANSMISSION CORPORATION LIMITED	Madhu.N.R

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	EX 204/2017 (SUMMONS)	25-01-2021	Hanumanth alias Mudakappa <b>Vs</b> Lingangouda S/o. Amaresh	J.CHANDRASHEKHAR.PATIL
37	EX 45/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Smt. Moulamma W/o Sathyanarayanagaru	M.VIRUPAXI GOUDA
38	EX 313/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> V.M.Shafi S/o Inayatulla	G.RAMANNA ASHOK
39	EX 314/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Khaja Sab S/o Chand Pasha	G.RAMANNA ASHOK
40	EX 316/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Chourappa S/o Holeyappa	G.RAMANNA ASHOK
41	EX 334/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Gemanna S/o Pulasing	G.RAMANNA ASHOK
42	EX 336/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Sanganna S/o Mahanthappa	G.RAMANNA ASHOK
43	EX 337/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Gangayya S/o Shekarayya	G.RAMANNA ASHOK
44	EX 352/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Maibub Sab S/o Rasool Sab	G.RAMANNA ASHOK
45	EX 353/2018 (SUMMONS)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Basappa S/o Hanmanth	G.RAMANNA ASHOK
46	EX 525/2018 (SUMMONS)	25-01-2021	Devamma w/o Late. Basavaraj alias Bassappa <b>Vs</b> Sanganna S/o Hanumanthray	PRASANNA SHARMA
47	EX 301/2017 (WARRANT)	25-01-2021	Moinuddin S/o Khasimsab <b>Vs</b> Mahadevappa S/o Hanumayya	B.V.PATIL
48	EX 90/2018 (WARRANT)	25-01-2021	Shriram Transport Financ co. Ltd <b>Vs</b> Mr.Hussain Basha S/o Usman Khan	S.NAGESH CHINNAGUDI

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	EX 107/2018 (WARRANT)	<b>25-01-2021</b>	Shriram Transport Financ co. Ltd <b>Vs</b> Mr. Mahamadsab s/o Chandsab	K.Shivaraj Patil
50	EX 258/2019 (WARRANT)	<b>25-01-2021</b>	Shriram City Union Finanace Limited <b>Vs</b> Mr. Yankappa S/o Somalingappa	VEERESH SAJJAN

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 67/2017 (HEARING)		State by Lokayukta P.S Raichur <b>Vs</b> G.Hanumanthu S/o Polayya	
2	CRL.R.P. 91/2019 (HEARING) IA/1/2019		Mallikarjuna S/o Sharanappagouda <b>Vs</b> Smt. Deepa Huvinabhavi W/o Mallikarjun	M.NAGARAJ
3	Crl.Misc. 1090/2020 (HEARING)		Shivappa S/o Siddappa Nayak <b>Vs</b> State by Deodurga PS through PP Rcr	B.V.PATIL
4	Crl.Misc. 1102/2020 (HEARING)		Manappa S/o Nagappa <b>Vs</b> State by Devadurga P.S. Through P.P. Raichur	SHIVAKUMAR NAYAK DINNI
5	Crl.Misc. 1123/2020 (HEARING)		Goolappa S/o Siddappa <b>Vs</b> State by Devadurga PS through PP Rcr	RAJA PANDU RANGH NAIK
6	SC 141/2018 (EVIDENCE)		State by Lingasugur P.S <b>Vs</b> Shakil Ahamad S/o Aleem Pasha	
7	CRL.R.P. 97/2019 (ARGUMENTS) IA/1/2019		Ajit singh S/o Bhavani Singh <b>Vs</b> State of Karnataka, through Market Yard PS Raichur represented by PP Raichur	M.NAGARAJ
8	CRL.A 2/2020 (ARGUMENTS) IA/1/2020		Sambashivarao S/o Aadhi Narayana <b>Vs</b> State by Turvihah PS Rcr represented by its PP	M.NAGARAJ
<b>FURTHER ARGUMENTS</b>				
9	CRL.A 2/2019 (ARGUMENTS) IA/1/2019		Maheboob Pasha S/o Maheboob Sab <b>Vs</b> State by Manvi P. S Through PP Raichur	C.A.RUBB
10	SC 55/2020 (APPEARANCE OF ACCUSED)		State by Mudgal P.S <b>Vs</b> Hanumantha S/o. Sheelappa	PP
11	SC 144/2018 (FRAMING OF CHARGE OR PLEA)		State by Manvi P.S <b>Vs</b> Sharnappa S/o Shankramma	

**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	SC 107/2019 (FRAMING OF CHARGE OR PLEA)		State by Rural P.S. Raichur. <b>Vs</b> Narasimhallu S/o Rangappa	
<b>ARGUMENTS BEFORE CHARGE</b>				
13	SC 28/2020 (FRAMING OF CHARGE OR PLEA)		State by Balaganoor P.S <b>Vs</b> Hanumanthraya alias Mudeyya S/o. Eranna chinnapatti	PP
<b>CHARGE</b>				
14	SC 101/2019 (FRAMING OF CHARGE OR PLEA)		State by Devadurga P. S <b>Vs</b> Narasappa S/o Bheemayya	
15	Crl.Misc. 1066/2020 (ORDERS)		Smt. Gaddevva W/o Masigappa <b>Vs</b> State by Lingasugur P.S. through P.P. Raichur.	M.NAGARAJ
16	SC 105/2019 (Objection)		Tayannagouda S/o. Narasaraju <b>Vs</b> State by Raichur Rural P.S	
17	Crl.Misc. 1110/2020 (Objection)		Raddeppa S/o Adanagouda <b>Vs</b> State by Jalhalli PS through PP Rcr	INDUDHAR.M.PATIL
18	Crl.Misc. 1117/2020 (Objection)		Shaik Abdul Mujahid S/o Shaikh Badesab <b>Vs</b> State by Manvi PS through PP Rcr	K.RAMANNA.NAYAK
19	Crl.Misc. 1121/2020 (Objection)		Dashavanata @ Basavantappa S/o Shantappa <b>Vs</b> State by Jalahalli PS through PP Rcr	SREEDHAR
20	Crl.Misc. 1131/2020 (Objection)		Shivageni S/o Lankayya <b>Vs</b> State by Jalahalli PS through PP Rcr	B.N.NAYAK
21	Crl.Misc. 1134/2020 (Objection)		Basavaraj S/o Hanumayya <b>Vs</b> State by Jalahalli P.S. through P.P. Raichur	SREEDHAR
<b>Cases listed below are adjourned due to Covid 19</b>				
22	CRL.R.P. 227/2017 (ARGUMENTS) IA/1/2017	<b>02-01-2021</b>	Smt.Kotramma W/o Late.Veerabhadrapa <b>Vs</b> Veerappa S/o Late.Amarappa	Sri. J.Chandrashekar Patil



**PRL DISTRICT AND SESSIONS JUDGE**  
**Mallikarjuna gowda(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	CRL.A 30/2018 (ARGUMENTS) IA/1/2018	<b>02-01-2021</b>	Basavaraja S/o Mahadevappa <b>Vs</b> State by Sindhanoor P.S through PP Raichur	Shashidharagouda Kellur
24	CRL.R.P. 20/2019 (ARGUMENTS)	<b>04-01-2021</b>	Mahimuda Begum W/o B.H. Muneer Pasha <b>Vs</b> State by Manvi P. S Through PP Raichur	J.BASAVARAJ
25	CRL.R.P. 40/2020 (SUMMONS) IA/1/2020	<b>05-01-2021</b>	Chandrashekarayya S/o Siddalingayya <b>Vs</b> State by Taluka Executive Magistrate, cum Tahasildar Raichur through PP Rcr	Shashidharagouda Kellur
26	CRL.A 23/2020 (ARGUMENTS) IA/1/2020	<b>05-01-2021</b>	Rangayya S/o Navasayya Marakamdinni <b>Vs</b> State of Karnataka through PP Raichur	RAJA PANDU RANGH NAIK
27	CRL.A 27/2020 (ARGUMENTS)	<b>05-01-2021</b>	Gowresh S/o Basavaraj Swamy <b>Vs</b> Gangadhar Swamy S/o Veerayya Swamy	C.KESAVA RAO

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11:00-01:00 PM</u></b>		
1	M.C. 66/2019 (NOTICE)		Yallappa S/o Mallanna <b>Vs</b> Shailaja @ Umadevi W/o Yallappa	HANUMANTHA REDDY HUBLI
2	M.C. 120/2020 (ARGUMENTS) IA/3/2020		Suresh Shetty S/o Basappa <b>Vs</b> Nil	MALLINATH S HIREMATH
3	EX 2/2019 (Compromise)		Smt. Mamtaz Begum W/o Moulali <b>Vs</b> Moulali S/o Maheboobali	H.JAGADEESHA
4	M.C. 129/2019 (Objection to main petition)		Basavaraj S/o Angadi Ramanna <b>Vs</b> Smt. Venkatalaxmi W/o Basavaraj	C.PANDU
5	O.S. 3/2020 (Notice to respondent)		Smt.Sunitha W/o Mallanagouda <b>Vs</b> Sidramappa S/o Bhimaraya	B.V.PATIL
6	M.C. 53/2020 (Notice to respondent)		Smt. Vanita @ Sujata W/o Veeresh <b>Vs</b> Veeresh S/o Venkatesh	EARAMMA
7	M.C. 97/2020 (Notice to respondent) IA/1/2020		Smt. Premalatha W/o Rajendra Gouda Kalmani <b>Vs</b> Rajendra Gouda Kalmani S/o	Shantayya Hiremath

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**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	Crl.Misc. 369/2019 (NOTICE)		Lalitha W/o Chandrashekar <b>Vs</b> Chandrashekar S/o Tippayya	EARAMMA
2	Crl.Misc. 106/2015 (ISSUES)		Smt. Tahera Begum Wo Moinuddin Gadag <b>Vs</b> Shri. Moinuddin So Sayeed Ahamed Gadag.	M.A HAMEED
3	Crl.Misc. 104/2019 (ISSUES)		Rajwshwari @ Renuka W/o Shivakumar <b>Vs</b> Shivakumar S/o Sangappa Kumbar	H.JAGADEESHA
4	Crl.Misc. 166/2019 (ISSUES)		Smt. Bangari W/o Basavaraj <b>Vs</b> Basavaraj S/o Basavaraj	G.S.VEERABHADRAPPA
5	Crl.Misc. 174/2019 (ISSUES)		Smt. Muddamma W/o Hanumanthappa <b>Vs</b> Sri. Hanumanthappa S/o Late Bheemaraya	Shashidharagouda Kellur
6	Crl.Misc. 364/2019 (ISSUES)		Kumari Pratyusha D/o Mahantesh Hosur <b>Vs</b> Mahantesh Hosur S/o Siddappa Hosur	Shashidharagouda Kellur
<b>ISSUE NBW</b>				
7	Crl.Misc. 76/2018 (ISSUES)		Rajiya Begum W/o Modin Sab <b>Vs</b> Modinsab S/o Mousab	H.JAGADEESHA
8	Crl.Misc. 271/2018 (ISSUES)		Smt. Laxmi W/o Nagareddeppagouda <b>Vs</b> Nagareddeppagouda S/o Bheemarayagouda	Shantangouda
9	Crl.Misc. 27/2019 (ISSUES)		Smt. Firdosh W/o Shaik Imtiyaz <b>Vs</b> Shaik Imtiyaz S/o Late. Shaik Maheboob Sab	C.A.RUBB
10	Crl.Misc. 106/2019 (ISSUES)		Smt. Sharadamma @ Radhamma W/o Veeresh <b>Vs</b> Veeresh S/o Kondayya	H.JAGADEESHA
11	Crl.Misc. 129/2020 (Notice to respondent) IA/1/2020		Sandeep S/o Venkatesh <b>Vs</b> Venkatesh S/o Veeranna	RAKHESH
12	Crl.Misc. 133/2020 (Notice to respondent) IA/1/2020		Smt. Madhu W/o Ramesh <b>Vs</b> Ramesh S/o Nagappa	Shantayya Hiremath

**JUDGE, FAMILY COURT**  
**Sri.Mohammed Khan M. Pathan**  
**JUDGE, FAMILY COURT**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Crl.Misc. 158/2020 (Notice to respondent)		Smt. Ambramma W/o Yamanappa <b>Vs</b> Yamanappa S/o Late Thippayya	MOHD.ZAHEER PASHA
14	Crl.Misc. 159/2020 (Notice to respondent)		Rajeshwari @ Jyothi W/o Bheema Shankar <b>Vs</b> Bheema Shankar S/o Umajith Kusale	H.JAGADEESHA
15	Crl.Misc. 160/2020 (Notice to respondent)		Smt. Premalatha W/o Rajendra Gouda Kalmani <b>Vs</b> Rajendra Gouda Kalmani S/o	Shantayya Hiremath
<b>11:00-01:00 PM</b>				
16	Crl.Misc. 151/2018 (Balance of payment)		Nikhat w/o Mohd.Kalimuddin alias Miraj <b>Vs</b> Mohd.Kalumuddin alias Miraj S/o Gouse Moinuddin	Shanthayya Hiremath
17	Crl.Misc. 321/2018 (payment)		Smt. Sarojamma alias Laxmi W/o Narasimhalu <b>Vs</b> Narasimhalu alias Dodda Narasimhalu	B.V.Patil
18	Crl.Misc. 152/2019 (Notice to respondent)		Smt. Yankamma @ Pallavi W/o Manoj Gowli <b>Vs</b> Manoj Gowli S/o Shiva Gowli	EARAMMA
19	Crl.Misc. 232/2019 (Notice to respondent)		Mehaboobi W/o Hussain Basha <b>Vs</b> Babusab S/o Rajasab	B.V.PATIL
20	Crl.Misc. 276/2019 (Petitioner Evidence)		Smt. Anjinamma W/o Narasimha <b>Vs</b> Narasimha S/o Siddappa	HANUMANTHAPPA.R.
21	Crl.Misc. 353/2019 (Balance of payment)		Smt. Ekakshi W/o Channabasava <b>Vs</b> Channabasava S/o Amarappa	Mohammed Siddiqui
22	Crl.Misc. 20/2020 (Notice to respondent)		Nagarathna@Bhavana W/o Rajaneesh <b>Vs</b> Rajaneesh S/o Raju Mallesh	A.RAMAPPA
23	Crl.Misc. 92/2020 (Notice to respondent)		Feroz Begum W/o Adam Pasha <b>Vs</b> Adama pasha S/o Shamis Sab	Shivamma Machanoor
<b>Cases listed below are adjourned due to Covid 19</b>				
24	Crl.Misc. 19/2017 (ORDERS)	<b>22-01-2021</b>	Smt. Parvathi W/o Venkatesh <b>Vs</b> Venkatesh S/o Ranga Virupakshappa	G ESHWARAPPA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi(Incharge)**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	ECA 363/2014 (EVIDENCE)		Seetaram So Mangali <b>Vs</b> Ms Concept Computer Solutions Pvt.Ltd	
2	O.S. 104/2019 (Objections)		Smt. Manjula W/o Ramadu <b>Vs</b> Narasingappa S/o Chandappa	H.JAGADEESHA
<b>Cases listed below are adjourned due to Covid 19</b>				
3	EX 23/2017 (HEARING)	<b>04-01-2021</b>	M/s Sri. Sita Rama Agro Industries <b>Vs</b> M/s Sarathi Industries	C.KESAVA RAO and ANIL
4	Misc 11/2019 (HEARING) IA/1/2019 IA/2/2019	<b>04-01-2021</b>	Neelamma W/o Rudrappagouda <b>Vs</b> Smt. Devendramma W/o Buddanna Dead by Lrs., Boodenna S/o Virupanna	C.PANDU
5	O.S. 58/2019 (Steps) IA/1/2019	<b>05-01-2021</b>	Iqbalunisa Begum @ Hanifa Begum (D/o Abdul Azeez) W/o Late Mohamed Sheikh Mehaboob Ali <b>Vs</b> Digambar Rao S/o Narayan Rao Raiker	VIKRAM NAIR
6	O.S. 120/2019 (Steps)	<b>05-01-2021</b>	Jyothi Cotton Ginners <b>Vs</b> M/s Siva Mills.	BASAVARAJ SAKRI

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**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi(Incharge)**  
**PRL SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	P.C. 22/2017 (SUMMONS)	<b>05-01-2021</b>	STATE BANK OF INDIA <b>Vs</b> Kristadas S/o Govindadas	YADAVENDRA KATTI
2	C.C. 293/2018 (SUMMONS)	<b>05-01-2021</b>	Regional Oilseeds Growers Co- op.Societies <b>Vs</b> Mr.Santosh Kulkarni S/o Kalyana Rao Kulkarni	INDUDHAR.M.PATIL
3	C.C. 1546/2018 (SUMMONS)	<b>05-01-2021</b>	State by Market yard P.S <b>Vs</b> M.Sundar alias Raja S/o K.S.Ramalingam	Sr APP
4	C.C. 1591/2018 (SUMMONS)	<b>05-01-2021</b>	State by Yeregera P.S <b>Vs</b> Shankar PDO	
5	C.C. 823/2019 (SUMMONS)	<b>05-01-2021</b>	State by Instance of Drugs Inspector Raichur, <b>Vs</b> M/s Jackson Laboratories Pvt Ltd.	Sr APP
6	C.C. 997/2019 (SUMMONS)	<b>05-01-2021</b>	State by Market Yard P.S <b>Vs</b> Narasimhalu alias Bruce Lee	Sr APP

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi**  
**Addl SENIOR CIVIL JUDGE AND JMFC-I**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 332/2019 (EVIDENCE)		G. Mahalaxmi W/o Late Suresh <b>Vs</b> Veeresh S/o Urukundappa	VEERANAGOUDA
2	O.S. 82/2019 (ARGUMENTS)		Laxmana S/o Hanamanthu <b>Vs</b> Smt. Dodda Rangamma W/o Late Dodda LNarasappa	P.S.Veerayya
3	FDP 1/2020 (Objections)		Smt.Nagamma@Channamma W/o Sharanappa <b>Vs</b> Smt.Hanumanthamma W/o Lingappa	Phanishree N.V.Patil
<b>Cases listed below are adjourned due to Covid 19</b>				
4	EX 12/2015 (Steps)	<b>07-01-2021</b>	Achuta Reddy So Shiva Reddy <b>Vs</b> The Land acqun officer	V.SUNIL KUMAR
5	O.S. 75/2016 (Steps)	<b>07-01-2021</b>	Padmavathi E Do Eshwarappa <b>Vs</b> Rukkamma Wo Late Beesanna Nayak	Sharath Kumar
6	O.S. 18/2017 (Steps) IA/1/2017	<b>07-01-2021</b>	Thippamma <b>Vs</b> Maremma	NOOR MOHAMMED
7	FDP 7/2017 (Steps)	<b>07-01-2021</b>	Linganna S/o Ayyanna Dead by Lrs. <b>Vs</b> Sanna Siddappa	INDUDHAR.M.PATIL
8	EX 26/2017 (Steps)	<b>07-01-2021</b>	Dr. Marigopuda.L.Patil <b>Vs</b> Mallikarjun Patil Since Dead by LRS.	M.MARIBASANGOUDA
9	EX 70/2017 (Steps)	<b>07-01-2021</b>	B.Krishnaveni W/o B.Srinivas <b>Vs</b> The Spl.Land Acquisition Officer	N. HUSSAIN BASHA
10	EX 4/2018 (Steps)	<b>07-01-2021</b>	Budenna S/o Late.Suganna Sangamkunti <b>Vs</b> The Spl.Land Acquisition Officer.	B.V.PATIL
11	O.S. 90/2020 (W.S) IA/1/2020	<b>07-01-2021</b>	Smt.Neeraja w/o Dr.D.Sharanappa <b>Vs</b> Smt.Chandrakleha w/o Late Parappa patil	S.K.JOSHI

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Sudesh Rajaram Paradeshi**  
**Addl SENIOR CIVIL JUDGE AND JMFC-I**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-01:00 PM</b>				
1	C.C. 2017/2020 (ACCUSED STATEMENT u/s 313 CrPC)		Idapanur PS <b>Vs</b> Narasinha s/o Narasappa	APP
2	C.C. 2018/2020 (ACCUSED STATEMENT u/s 313 CrPC)		Idapanur PS <b>Vs</b> Bheemanna s/o Narasappa	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
3	C.C. 1884/2020 (APPEARANCE OF ACCUSED)	<b>08-01-2021</b>	Idapanur PS <b>Vs</b> Ramadas @ Vaiyas	app
4	C.C. 2049/2020 (APPEARANCE OF ACCUSED)	<b>08-01-2021</b>	Yergera PS <b>Vs</b> Shashavali s/o Mustafa	app
5	C.C. 2050/2020 (APPEARANCE OF ACCUSED)	<b>08-01-2021</b>	Yergera PS <b>Vs</b> Bheemanayak s/o Shivappa	app

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**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>03:00-04:00 PM</b>				
1	M.V.C. 497/2019 (NOTICE)		Ajith Hunasigi S/o Sirirnga Hunasigi <b>Vs</b> Mohammed Iliyas S/o Mohinuddin	SRINIVAS PATIL
2	ECA 22/2020 (NOTICE)		Roopa w/o Late RAvikumar <b>Vs</b> Yallappa s/o Dyavappa	K.KRISHNA RAO
3	Misc 15/2020 (NOTICE) IA/1/2020		Smt.Meera Bai W/o r.Krishna Prasad.M.D. <b>Vs</b> Mohan Rao S/o Narsoji Rao	Earanna
4	Misc 16/2020 (NOTICE) IA/1/2020		Smt.Meera Bai W/o Dr.Krishna Prasad.M.D. <b>Vs</b> Mohan Rao s/o Narsoji Rao	Eranna
5	O.S. 110/2019 (HEARING)		Basavaraj S/o Channappa <b>Vs</b> Smt. Sharanamma W/o Basavanthappa	MISS LALITHA
6	O.S. 125/2017 (A.D.R.)		Smt. Padma W/o Ajappa <b>Vs</b> Smt. Mashamma W/o Pallappa	KARNAKAR KATTIMANI
7	M.V.C. 611/2019 (A.D.R.)		Amaresh S/o Ramanna Suttekar <b>Vs</b> Amaresh S/o Adeppa	CHANNAPPA G
<b>CONCILIATION</b>				
8	O.S. 60/2020 (A.D.R.) IA/1/2020		Mallanna @ Sanna Mallanna s/o Dodda Narasappa @ Bukha Narasappa <b>Vs</b> Smt.Sheshamma w/o Late sanna Narasappa	VENUGOPAL
9	M.V.C. 305/2020 (A.D.R.)		Smt. Mahadevi W/o Sabanna <b>Vs</b> Siddanna S/ o Hanumayya	SARVOTHAMA REDDY
10	M.V.C. 306/2020 (A.D.R.)		Ningappa S/o Sabanna <b>Vs</b> Siddanna S/o Hanumayya	SARVOTHAMA REDDY
11	O.S. 72/2019 (JUDGMENTS) IA/1/2019 IA/2/2019		Nagamma W/o Nandesh Kumar <b>Vs</b> Mallayya S/o Late Nagappa	C.KESAVA RAO
12	M.V.C. 356/2019 (JUDGMENTS)		Smt. Sharanamma W/o Jadi Mutrhi <b>Vs</b> Manjunatha S/o Erappa	K.KRISHNA RAO
13	O.S. 185/2019 (ORDERS) IA/1/2019		Eshwaramma W/o Late Budenagouda <b>Vs</b> Budenna @ Budeppa S/o Virupanna	C.PANDU

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 175/2019 (W.S)		Suresh Nair S/o Late. K. Gopalan Nair <b>Vs</b> K.Sreekantan Nair S/o Late. K. Gopalan Nair	NOOR MOHAMMED
15	ECA 1/2020 (W.S)		Sri Mounesh Patil S/o Basavaraj Kolabal <b>Vs</b> Telagamashetty Srinivas Rao S/o T.Seetharmayya	Shashidharagouda Kellur
16	O.S. 38/2020 (W.S)		Satish Daniel S/o Late S.H. Daniel <b>Vs</b> Philomiina John W/o John	C.KESAVA RAO
17	M.V.C. 314/2020 (W.S)		Subash S/o Somalingappa Guttedar <b>Vs</b> Venkatesh S/o Sanmukapa @ Sannamukkayya	SARVOTHAMA REDDY
18	O.S. 128/2020 (W.S) IA/1/2020		Laxmi Bai W/o Prem Singh <b>Vs</b> Pawan Singh S/o Prem Singh	NOOR MOHAMMED
19	O.S. 59/2018 (CARRY OUT AMENDMENT) IA/1/2018		Smt. Laxmi W/o Late. Venkob <b>Vs</b> Smt. Muddamma W/o Hanamanthappa	H.JAGADEESHA
20	ECA 18/2019 (CARRY OUT AMENDMENT)		Siddamma W/o Late Channabasavayya Swami <b>Vs</b> S.R.S Travels	SREEDHAR
<b>11:00-01:00 PM</b>				
21	O.S. 155/2020 (SUMMONS) IA/1/2020		Smt.Lakshmi D/o Thippareddy (W/o Govindareddy) <b>Vs</b> Smt.Padmavathi D/o Pratapreddy	H.JAGADEESHA
22	M.V.C. 250/2019 (NOTICE)		Ramavva W/o Hemalappa @ Hemanna <b>Vs</b> Tensing S/o Hemalappa	HARICHANDRA B
23	O.S. 44/2016 (HEARING)		Smt. Sushma Patil Do Basavaraj Aliyas Basavarajappa Patil <b>Vs</b> Mr. Basavarajappa So Rachanna	INDUDHAR.M.PATIL
24	O.S. 78/2020 (ISSUES) IA/1/2020 IA/2/2020		Mohammed Hussain s/o Rajab Ali <b>Vs</b> B.Hanumanthappa s/o Narasappa Dead by his LRs	MOHAMMED KALEEM
25	O.S. 35/2012 (EVIDENCE)		Smt. Indira.S.Machani <b>Vs</b> Sangameshwara Nadagouda	AVINASH R.TARANATH

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 147/2015 (EVIDENCE)		Sri. Sharanabasappa kamareddy So Late K. Basanna <b>Vs</b> Smt. Shasikala Wo Late Rajashekarappa	SHASHIDHARGOUDA.KELLUR
27	O.S. 38/2016 (EVIDENCE)		R.Jitendera So Late R.Kareppa <b>Vs</b> Bhimanna So Hanumantha	
28	O.S. 100/2016 (EVIDENCE)		Smt. Sulochana <b>Vs</b> Mahadevamma Aliyas Sharadamma	S.K.JOSHI
29	O.S. 37/2018 (EVIDENCE)		G.Arun W/o G.Srinivas <b>Vs</b> Dhananjaya alias Jayanna s/o Earappa	H.JAGADEESHA
30	O.S. 39/2018 (EVIDENCE)		The Executive Engineer <b>Vs</b> Mr. K.M.Khan S/o Hussain Khan	INDUDHAR.M.PATIL
31	O.S. 158/2018 (EVIDENCE)		Smt. Shankamma W/o Late. Timmappa <b>Vs</b> Earamma W/o Virupakshi	G.AMAREGOUDA
32	O.S. 162/2018 (EVIDENCE) IA/1/2018		Smt. Earamma W/o Keshappa <b>Vs</b> Smt. Narasamma W/o Late. Bhemanna	SYED SHAH ISMAIL QUADRI
33	ECA 15/2019 (EVIDENCE)		Arpita W/o Late Ajay Gawade <b>Vs</b> DRS INFRATEACH Pvt Ltd.,	Syed Nawaz Pasha
34	O.S. 136/2019 (EVIDENCE)		Venkoba Rao S/o Manohar Rao Sulakhe <b>Vs</b> Umesh S/o Manohar Rao Sulakhe	MALLINATH S HIREMATH
35	O.S. 66/2020 (EVIDENCE) IA/1/2020		C.H.Nageshwar Rao <b>Vs</b> Shivaraj s/o Shankrappa	AVANEESH R.TARANATH
36	O.S. 101/2020 (EVIDENCE) IA/1/2020		Smt.Sunita w/o Late Tulja Ram <b>Vs</b> Smt.Bhagyalaxmi w/o Bajirao Police Patil (D/o Late Tulja Ram)	SHARDA P
37	O.S. 122/2020 (ARGUMENTS)		H.Suresh s/o Amarappa <b>Vs</b> E.BAsavaraj s/o Earanna	PRASANNA SHARMA
38	O.S. 261/2012 (W.S)		Bheemanna So Hanumantha <b>Vs</b> Mallappa So Hanumantha	H. JAGADISH
39	O.S. 101/2018 (Objections)		M. Thimmayya Aliyas Kalappa So M.Narasappa others. <b>Vs</b> M.D. GESCOM Gulburga others.	VISHWANATH PATTANSHETTY

**Cases listed below are adjourned due to Covid 19**

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	O.S. 141/2012 (EVIDENCE) IA/1/2012	<b>11-12-2020</b>	Shivappa and others <b>Vs</b> Smt. Saraswathamma	
41	O.S. 66/2014 (EVIDENCE)	<b>11-12-2020</b>	Radeshm Innai So Late. Ramvilas Innai <b>Vs</b> K.Sugappa So K.Laxman	AVINASH R TARANATH
42	O.S. 79/2014 (EVIDENCE)	<b>11-12-2020</b>	Smt. Nannabi Wo Late Mohd. Ali @ Mohd. Hussain <b>Vs</b> Lal Ahmed So Late Good Sab	GURURAJ JOSHI
43	O.S. 187/2014 (EVIDENCE)	<b>11-12-2020</b>	Smt. Lingamma wo Late Narayanappa <b>Vs</b> Smt. Laxmidevi Wo Narasimhalu	V. YANKANNA
44	ECA 333/2014 (EVIDENCE)	<b>11-12-2020</b>	Smt. Lathifa Begum Wo Late Sri Osman <b>Vs</b> Ms Vijay Enterprises	Syed Tariq Hasan Razvi
45	O.S. 224/2014 (EVIDENCE)	<b>11-12-2020</b>	Anusuya Devi <b>Vs</b> Chandrashekar Patil	Y.VARADARAJ
46	O.S. 235/2014 (EVIDENCE)	<b>11-12-2020</b>	Zeba Nargis <b>Vs</b> Khaja Hussain	V.SUNIL KUMAR
47	O.S. 268/2014 (EVIDENCE)	<b>11-12-2020</b>	D. Hanmantha so Late Papanna Aliyas Papayya <b>Vs</b> Basavareddy So Narasareddy	K.DEVANNA NAYAK
48	O.S. 45/2015 (EVIDENCE)	<b>11-12-2020</b>	Ragavendra So Ishwaraiah <b>Vs</b> Hanumanthaiah So Late Venkataswamy	Y.VARADARAJ
49	O.S. 103/2015 (EVIDENCE)	<b>11-12-2020</b>	Hanumantha So Hussainappa <b>Vs</b> Bhimavva Wo Naga @ Nagappa	B.V.PATIL
50	O.S. 116/2015 (EVIDENCE)	<b>11-12-2020</b>	Hanamanth <b>Vs</b> Smt. Huligamma	D.RALHADA RAO
51	O.S. 204/2015 (EVIDENCE)	<b>11-12-2020</b>	Smt. Maremma <b>Vs</b> Sanna Lanakappa So Sanna Hanumantha	H.JAGADEESHA
52	O.S. 52/2016 (EVIDENCE)	<b>11-12-2020</b>	Mahadevamma Wo Saibanna <b>Vs</b> Sonika @ Suma Wo Late Gangappa	N.CHANDRASHEKHARAYYA
53	O.S. 80/2016 (EVIDENCE)	<b>11-12-2020</b>	Syeda Khaja bee Do Syed Bashu Miyan <b>Vs</b> Syed Khader Basha So Late Bashu Miyan	MOHD.OMER

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
54	O.S. 106/2016 (EVIDENCE)	<b>11-12-2020</b>	Rizwan Begum <b>Vs</b> Iftequar Ahmed Badal	M..S.Baig
55	O.S. 183/2016 (EVIDENCE)	<b>11-12-2020</b>	Smt. Prabhavathi <b>Vs</b> Siddramayya	K.R.PRAHALAD RAO KULKARNI
56	O.S. 112/2017 (EVIDENCE) IA/1/2017	<b>11-12-2020</b>	Suresh Gouda S/o Shanthappa Gouda alias Santhappa Gouda <b>Vs</b> Shanthappa gouda alias Santappa gouda S/o Late.Saibanna gouda	S.S.HOSAGOUDA
57	O.S. 163/2017 (EVIDENCE)	<b>11-12-2020</b>	smt. G.Umadevi aliyas G.B. Umadevi W/o G.B. Narayana Teacher Dead by <b>Vs</b> smt. G.Narasamma W/o Late. G.Narasimhalu	C.RAJKUMAR
58	O.S. 167/2017 (EVIDENCE)	<b>11-12-2020</b>	Bhupal Sandeep S/o Late. Bhupal Srinivas <b>Vs</b> U.C.Ramanjaneyya Shetty S/o U.C.Veerabhadrapa	S.K.JOSHI
59	O.S. 21/2018 (EVIDENCE)	<b>11-12-2020</b>	Sarswatamma W/o Kumar Gouda <b>Vs</b> Shivappa S/o Shankarappa	
60	O.S. 45/2018 (EVIDENCE)	<b>11-12-2020</b>	Dodda Rangappa S/o Late.Sheelaguntappa <b>Vs</b> Rangappa S/o Thimmaiah	C.KESAVA RAO
61	O.S. 47/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>11-12-2020</b>	Ravi S/o Jambanna <b>Vs</b> Dodda Tayappa S/o Rayappa	Girija.S
62	O.S. 53/2018 (EVIDENCE) IA/1/2018	<b>11-12-2020</b>	Smt. Shruti W/o Shivaraj <b>Vs</b> Shivaraj S/o Balaram	P.BASAVARAJ
63	O.S. 74/2018 (EVIDENCE)	<b>11-12-2020</b>	P.Ravikumar S/o Ranganath P <b>Vs</b> P.Ranganath S/o P.Veeranna	UDAYAKUMAR MALDI
64	M.V.C. 241/2018 (EVIDENCE)	<b>11-12-2020</b>	Mukkanna.G S/o Govindappa <b>Vs</b> Shakar S/o Ramalingappa	N.Sharanappa
65	O.S. 117/2018 (EVIDENCE)	<b>11-12-2020</b>	Shivaraj Mutha S/o Late. Nainmal Mutha <b>Vs</b> Smt. Chanda Bee W/o Late. Usman Sab	S.T.H.RAZVI
66	O.S. 123/2018 (EVIDENCE)	<b>11-12-2020</b>	Yankanagouda S/o Sanna Giriyappa <b>Vs</b> Maheboob Sab S/o Gouse Modin Marched	Hanumanth Reddy

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
67	O.S. 152/2018 (EVIDENCE) IA/1/2018	<b>11-12-2020</b>	Smt. Timalamma W/o Late. Nagappa <b>Vs</b> Smt. Gokaramma W/o Guntappa	PRASANNA SHARMA
68	O.S. 160/2018 (EVIDENCE) IA/1/2018	<b>11-12-2020</b>	Babu S/o Late. Mareppa <b>Vs</b> Dodda Babu S/o Late. Mareppa	AVANEESH R.TARANATH
69	O.S. 174/2018 (EVIDENCE)	<b>11-12-2020</b>	M.Sandeep Gouda S/o M.Shivakumar Gouda <b>Vs</b> Bheemayya S/o Dodda Hanumayya Gangayyanavar	M MALLANGOUDA VENKANAGOUDA
70	O.S. 181/2018 (EVIDENCE)	<b>11-12-2020</b>	Smt.Radha alias V.Radha W/o Raghu <b>Vs</b> Smt. Nagamma W/o Late. V.Balareddy	RAJA PANDU RANGH NAIK
71	O.S. 7/2019 (EVIDENCE) IA/1/2019	<b>11-12-2020</b>	Sanna Narasimhalu S/o Late. Balla Narasayya alias Narasayya <b>Vs</b> Dodda Tikkanna S/o Late. Balla Narasayya alias Narasayya	INDUDHAR.M.PATIL
72	O.S. 86/2019 (EVIDENCE) IA/1/2019 IA/2/2019	<b>11-12-2020</b>	Sri Santosh kumar Dixit S/o Aryamuni Dixit <b>Vs</b> Narasimhalu S/o Mallappa	S.K.PUROHIT
73	M.V.C. 505/2019 (NOTICE)	<b>14-12-2020</b>	Sharanayya S/o Sangayya Hiremath <b>Vs</b> Murali.S. S/o Sengottuvel	SRINIVAS PATIL
74	M.V.C. 530/2019 (NOTICE)	<b>14-12-2020</b>	Mahantesh S/o Dyamanna.B <b>Vs</b> M/s. Kataria Movers,	K.KRISHNA RAO
75	EX 106/2019 (NOTICE)	<b>14-12-2020</b>	Basavaraj@Basappa S/o Dyavanna <b>Vs</b> Isaksab S/o Khasimsab	CHANNAPPA G
76	EX 107/2019 (NOTICE)	<b>14-12-2020</b>	Laxmi Bayi W/o Basavaraj <b>Vs</b> Isaksab S/o Khasimsab	CHANNAPPA G
77	M.V.C. 563/2019 (NOTICE)	<b>14-12-2020</b>	Lingangouda S/o. Amaranna <b>Vs</b> Hanumanth @ A Gundu Hanumanthu S/o. Pedda Hanumanthu @ Pidda Hanumantha	K.KRISHNA RAO
78	ECA 32/2019 (NOTICE)	<b>14-12-2020</b>	Buddi Bai W/o Govinda <b>Vs</b> Shekhar@Shekharappa	Shreedhar Yeli

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
79	EX 84/2020 (NOTICE)	<b>14-12-2020</b>	Smt.Zainab Begum @ Jainab bee @ Zahira Begum w/o Anwar Hussain <b>Vs</b> The State of Karnataka represented by he DC RAichur	C. ANIL KUMAR
80	ECA 11/2020 (NOTICE) IA/1/2020	<b>14-12-2020</b>	Mailari s/o Eedhappa <b>Vs</b> Ayeeshabee w/o Mohammed Rafik	UDAYAKUMAR MALDI
81	Misc 11/2020 (NOTICE)	<b>14-12-2020</b>	Rajappa s/o Dodda Tayappa <b>Vs</b> Narasanna s/o Hussain Naik	NARASAPPA
82	EX 103/2020 (NOTICE)	<b>14-12-2020</b>	Vasantalaxmi w/o Lae Laxmikanta Reddy <b>Vs</b> IFFCO-TOKIO General Insurance Co.Ltd, Kalaburagi	CHANNAPPA G
83	ECA 15/2020 (NOTICE) IA/1/2020	<b>14-12-2020</b>	Haneefa Banu w/o Late Nisar Khan <b>Vs</b> shakeer s/o Ibrahim sab	siddalingappa
84	O.S. 54/2010 (HEARING)	<b>14-12-2020</b>	NOOR PASHA <b>Vs</b> SYED NUSARATH ALI	S.K.PUROHIT
85	EX 46/2016 (HEARING)	<b>14-12-2020</b>	Vasanth Rao Dead by his LRs <b>Vs</b> Ramakanth Rao	MALLIKARJUN
86	O.S. 15/2009 (EVIDENCE)	<b>14-12-2020</b>	HANUMANTHAPPA <b>Vs</b> SRI.CHOWDAPPA	SRI.M.O ALI.ADVOCATE
87	O.S. 190/2013 (Steps)	<b>14-12-2020</b>	Smt. G. Narasamma Wo Late G. Narasimhalu <b>Vs</b> G. Narayanappa SoLate G. Eshwarappa	C.PANDU
88	EX 54/2015 (Steps)	<b>14-12-2020</b>	Ms Kapil Chits Krn.Pvt.Ltd <b>Vs</b> Anwar Pasha So Mohammed Ali	AVANEESH R.TARANATH
89	EX 120/2015 (Steps)	<b>14-12-2020</b>	Sabjali Sab <b>Vs</b> The Karnataka Power Transmission corporation Ltd.	K.MAYANNA
90	EX 68/2017 (Steps)	<b>14-12-2020</b>	Ashok S/o Kumarappa <b>Vs</b> HDFC ERGO GIC Ltd.,	K.KRISHNA RAO
91	O.S. 150/2017 (Steps)	<b>14-12-2020</b>	Smt. Susheelamma W/o Late.Gurupadappa Agasimani <b>Vs</b> Smt. Laxmamma W/o Late. Sharanappa Agasimani	M.MARIBASANGOUDA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Smt.Hema Pastapur**  
**II ADDL SENIOR CIVIL JUDGE AND JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
92	O.S. 158/2017 (Steps)	<b>14-12-2020</b>	Amaramma D/o Late. Eramma <b>Vs</b> Amaresh S/o Late.Chidanandappa dead by Lrs., Bassamma W/o Late. Amaresh	S.BASSAPPA
93	EX 110/2017 (Steps)	<b>14-12-2020</b>	Urukundappa S/o Thayappa <b>Vs</b> The Divisional Manager	PRASANNA SHARMA
94	M.V.C. 291/2019 (Steps)	<b>14-12-2020</b>	Mahadevi W/o Bheemanna <b>Vs</b> Vithal K.Patil S/o Kishan Rao Patil	K.KRISHNA RAO
95	M.V.C. 292/2019 (Steps)	<b>14-12-2020</b>	Gopal S/o Ramanna <b>Vs</b> Vithal. K. PatilS/o Kishan Rao Patil	K.KRISHNA RAO
96	O.S. 160/2019 (Steps)	<b>14-12-2020</b>	Rafik S/o Late Sanna Badesab <b>Vs</b> Bademiya S/o Late Sanna Badesab	EARAMMA
97	EX 56/2020 (Steps)	<b>14-12-2020</b>	Ramappa S/o Sannayya <b>Vs</b> The District Health and Family Welfare officer Raichur.	SHANTANGOUDA
98	FDP 15/2020 (Steps)	<b>14-12-2020</b>	G.Krughika Reddy D/o G.Ranga Reddy <b>Vs</b> G.Ranga Reddy s/o G.Laxmanna	C.PANDU
99	EX 91/2020 (Steps)	<b>14-12-2020</b>	Rajappa s/o Dodda Tayappa <b>Vs</b> The Divisional Manager, United Insurance Co.Ltd, RAichur.	A.RAMAPPA



**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>03:00-04:00 PM</b>				
1	R.A. 10/2020 (NOTICE) IA/1/2020 IA/2/2020		Smt. Khaisar Begum w/o shaik Ismail <b>Vs</b> Abdulla s/o Bawasab	syed Javid Ul Haq
2	O.S. 32/2018 (ORDERS)		Amaresh S/o Late. Naganna alias Nagappa Meti <b>Vs</b> Sri Amaragundappa S/o Late.Naganna alias Nagappa Meti	Shashidharagouda Kellur
3	EX 27/2018 (ORDERS)		Ms.Margadarsi Chits(K) Pvt.Ltd., <b>Vs</b> Mr. Jethalal D Patel s/o Devasi Patel	Yadavendra Katti
4	ECA 13/2017 (EVIDENCE)		Rangamma W/o Late.Mariyappa <b>Vs</b> Shyamsundar s/o Mallarjirao	ARAVIND PATIL
5	O.S. 127/2018 (EVIDENCE)		Smt. B.Veenakumari W/o D.Manjunath <b>Vs</b> Smt. Sanna Earamma W/o Shivalokam alias Shivappa	Shashidharagouda Kellur
6	Misc 64/2015 (Steps)		Maremma <b>Vs</b> Mallikarjuna Bandari So Mareppa Bandari	KRISHNA BHAT
7	O.S. 20/2019 (Steps)		Subadramma W/o Shivanna <b>Vs</b> Narasimhalu S/o Dodda Ashanna	AVANEESH R.TARANATH
8	EX 75/2019 (Steps)		M/s Margadarsi Chits (K) Pvt. Ltd. Raichur <b>Vs</b> Shivanand H. Koli S/o Hiragappa Koli	Yadavendra KATTI
9	O.S. 190/2019 (Steps)		Karnataka Gramin Bank Br.Rcr,represented by its principal officer and Senior Manager Ravindra Kumar <b>Vs</b> Smt.K Renuka W/o K Ramesh	MURALI PYATI
10	O.S. 127/2019 (W.S)		Smt. Laxmi Devi W/o Sri. Krishna Das <b>Vs</b> Krishna Das S/o Govind Das	K.S.Ravi Kumar

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 143/2019 (W.S) IA/1/2019		Sharanamma D/o Sidda Mallayya <b>Vs</b> Sanna Siddamma D/o Sidda Mallayya	S.K.JOSHI
12	O.S. 67/2020 (W.S)		Basavaraj s/o Lingareddy <b>Vs</b> Sri.B.Lingareddy s/o Hampanagouda	B.Ganapathi
13	O.S. 105/2020 (W.S)		Sharavamma @ Kummari Sharavamma w/o Hanumantha (D/o Kummari Hanumantha) <b>Vs</b> Earamma w/o Late Hanumanta	Veerayya swamy
14	O.S. 104/2018 (Objections) IA/1/2018		Sanna Thimmayya S/o Thimmayya <b>Vs</b> Amarayya Narasappa S/o Madanna dead by LR Narasimha S/o Amarayya Narasappa	BASANGOUDA KOPPAR
15	O.S. 89/2020 (Objections) IA/1/2020		Smt.Sharanamma W/o Gulappagouda <b>Vs</b> Ayyanagouda s/o Bheemreddy	G ESHWARAPPA
<b>11:00-01:00 PM</b>				
16	O.S. 100/2018 (HEARING)		Satishkumar S/o Ramareddygouda alias Ramareddy <b>Vs</b> Vaddatti Balappa S/o Vaddatti Ningappa	Shashidharagouda Kellur
17	O.S. 44/2019 (HEARING) IA/1/2019		Smt. Eramma D/o Ramoji W/o Parasuram <b>Vs</b> Mahadevamma W/o Mallaiah	Mallika Mitra
18	O.S. 65/2019 (HEARING)		Shankar S/o Hiralal <b>Vs</b> Mukappa S/o Basanna	MISS LALITHA
19	O.S. 3/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		K.C.Veerakumar <b>Vs</b> Smt. Swapna	sheshedhar gouda
20	R.A. 30/2019 (ARGUMENTS) IA/1/2019		Kandagadde Maremma Temple Committee <b>Vs</b> K. Ramachandra Rao S/o Late. Malkaji Rao	M MALLANGOUDA VENKANAGOUDA

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	R.A. 13/2020 (ARGUMENTS) IA/1/2020		Smt.Tayamma w/o Late Govinda <b>Vs</b> Sayanna s/o Tippanna @ Yerra Tippayya	G.AMAREGOUDA
22	O.S. 61/2010 (EVIDENCE)		SMT.NAGATNAMMA <b>Vs</b> SEETHARAMAREDDY	M.MARIBASAN GOWDA
23	ECA 373/2014 (EVIDENCE)		Abu Bakkaar So Late Samad <b>Vs</b> Ms Concept Computer Solutions Pvt.Ltd	A.RAMAPPA
24	ECA 6/2016 (EVIDENCE)		Yankamma <b>Vs</b> Mallappa	Shanthanagouda
25	O.S. 121/2016 (EVIDENCE)		Huligamma <b>Vs</b> Govindu	RAJIV J S
26	O.S. 96/2018 (Objections)		Vijaykumar S/o Basavarajappa <b>Vs</b> Bank of Baroda, Raichur	C.S.RASTAPUR

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**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>03:00-04:00 PM</u></b>				
1	C.C. 1916/2018 (NOTICE)		Raichur Rural P.S <b>Vs</b> Ronak	
2	C.C. 1644/2018 (NOTICE)		RURAL PS RAichur. <b>Vs</b> Mareppa	
3	C.C. 1215/2018 (NOTICE)		Rural PS <b>Vs</b> Nasrat	
4	C.C. 209/2019 (EVIDENCE)		State by Raichur Rural P.S <b>Vs</b> Balaramgouda S/o Hanmanthgouda	Sr APP
5	C.C. 1108/2019 (EVIDENCE)		The State by Raichur Rural PS by Kumari Shivagangamma S/o Basavaraj <b>Vs</b> Jambanna S/o Jambanna	APP
<b><u>11:00-01:00 PM</u></b>				
6	C.C. 1467/2018 (FRAMING OF CHARGE OR PLEA)		State By Rural P.S. Raichur <b>Vs</b> Basavaraj So Sankrappa	
7	C.C. 1605/2018 (FRAMING OF CHARGE OR PLEA)		State by Raichur Rural P.S <b>Vs</b> Chinnareddy Anjaneya	
8	C.C. 1707/2019 (FRAMING OF CHARGE OR PLEA)		The State by Raichur Rural PS <b>Vs</b> Sanna Shivaraj S/o Saibanna	APP
9	C.C. 1253/2018 (EVIDENCE)		Rural Police Station Raichur <b>Vs</b> Malleshi So Balappa	
10	C.C. 2171/2018 (EVIDENCE)		Smt. Sunanda Reddy alias Narayanamma W/o V.Nagabhushan Reddy <b>Vs</b> Chandrashekhar S/o Vishwanath Rao.	MALLINATH S HIREMATH
11	C.C. 1535/2018 (EVIDENCE)		State by Raichur Rural P.S <b>Vs</b> Chandpasha S/o Khasimsab	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	C.C. 1886/2018 (EVIDENCE)		Smt. Sunanda Reddy alias Narayanamma W/o V.Nagabhushan <b>Vs</b> Chandrashekhar S/o Vishwanath Rao	MALLINATH S HIREMATH
13	C.C. 1680/2018 (EVIDENCE)		State by Raichru Rural P.S <b>Vs</b> Hussain Basha Nabisab	
14	C.C. 2063/2018 (EVIDENCE)		State by Raichur Rural P.S <b>Vs</b> Madevappa S/o Bheemayya	APP

**Cases listed below are adjourned due to Covid 19**

15	C.C. 1350/2018 (SUMMONS)	<b>11-01-2021</b>	Rural P.S <b>Vs</b> R.Harilal	
16	C.C. 1462/2018 (SUMMONS)	<b>11-01-2021</b>	Rural P.S.Raichur. <b>Vs</b> Lalithkumar So Omprakash	
17	C.C. 1979/2018 (SUMMONS)	<b>11-01-2021</b>	Rural Police Station Raichur <b>Vs</b> Yalusajan So Rabarta	
18	C.C. 1297/2018 (SUMMONS)	<b>11-01-2021</b>	State By Rural P.S. Raichur. <b>Vs</b> Nasarath	
19	C.C. 1398/2018 (SUMMONS)	<b>11-01-2021</b>	State By Rural P.S. Raichur. <b>Vs</b> Santhosh So Hukumsing	
20	C.C. 1887/2018 (SUMMONS)	<b>11-01-2021</b>	E.Raman Gouda S/o Thimappa <b>Vs</b> Channabasappa s/o Veerapanna	ANIL PATIL
21	C.C. 1690/2018 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Durgappa Raju M S/o Ramaraju	
22	C.C. 2079/2018 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural PS <b>Vs</b> Laxman Narasappa	APP
23	C.C. 1872/2018 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural P.S <b>Vs</b> Bheemanna S/o Hanumantha	
24	C.C. 340/2019 (SUMMONS)	<b>11-01-2021</b>	State By Raichur Rural P. S <b>Vs</b> Mahebob Sab S/o Maula Sab	

**PRL SENIOR CIVIL JUDGE AND CJM**  
**Eshwara**  
**III Addl. Senior Civil Judge and JMFC**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	C.C. 555/2019 (SUMMONS)	<b>11-01-2021</b>	State by Raichur rural P. S <b>Vs</b> Babu Ali @ Babu Vali	
26	C.C. 1046/2019 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural P. S <b>Vs</b> Nagappa S/o Mallappa	Sr APP
27	C.C. 1225/2019 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Traffic P. S <b>Vs</b> Mubarak S/o Nazeer sab	Regular
28	C.C. 1997/2019 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural P. S <b>Vs</b> Khaja S/o Rasool Sab	
29	C.C. 1999/2019 (SUMMONS)	<b>11-01-2021</b>	State by Raichur Rural P. S <b>Vs</b> Ravishankar S/o Andanappa	
30	C.C. 2232/2019 (SUMMONS)	<b>11-01-2021</b>	State by Rural P.S.Raichur. <b>Vs</b> Bannayya @ Bannayya Swamy S/o Amarayya swamy	APP
31	C.C. 2314/2019 (SUMMONS)	<b>11-01-2021</b>	State by Rural PS Rcr <b>Vs</b> Shivraj S/o Venkatesh	APP
32	C.C. 37/2020 (SUMMONS)	<b>11-01-2021</b>	State by Rural PS Rcr <b>Vs</b> Thippanna S/o Hanumantha	APP
33	C.C. 206/2020 (SUMMONS)	<b>11-01-2021</b>	State by Traffic PS Rcr <b>Vs</b> Narendra Kumar S/o M.P. Rajanna	APP
34	C.C. 1002/2020 (SUMMONS)	<b>11-01-2021</b>	Raichur Rural PS <b>Vs</b> Sharanabasava S/o Veerabhdrappa	APP
35	P.C. 44/2018 (NOTICE)	<b>11-01-2021</b>	Smt.Jyothi @ Pratima <b>Vs</b> Dattu Kumar	H.JAGADISHA
36	C.C. 2152/2020 (APPEARANCE OF ACCUSED)	<b>11-01-2021</b>	Raichur Rural PS <b>Vs</b> Balappa @ Balaji S/o Shanktappa	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>03:00-04:00 PM</u></b>		
1	O.S. 19/2017 (HEARING)		Smt. Jaitun Bee W/o Sugoor Shalam <b>Vs</b> Subhadramma Aliyas Subhadra Devi W/o M. Basavaraj Goud	M.RATNAKAR
2	O.S. 233/2016 (EVIDENCE)		Narasappa S/o Hanumantha Maliyabad <b>Vs</b> Govardhan Reddy S/o Ramareddy	T.Jayappa
3	O.S. 166/2016 (ARGUMENTS)		Pragathi Krishna Gramin Bank <b>Vs</b> Smt.Suvarna W/o Girijashankar Gouda	INDUDHAR.M.PATIL

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>03:00-04:00 PM</u></b>		
1	P.C. 144/2015 (HEARING)		Mallikarjuna So Basappa Pyati <b>Vs</b> Narasappa So Thimmayya Pyati	MARUTHI
2	P.C. 37/2020 (HEARING)		M/s D K Vishwas Chit Funds Private Lilmited represented by its Director Sri D.K. Hariprasad <b>Vs</b> Sri.Noor Pasha S/o Khaja Hussain	C.RAGHAVENDRA.
3	C.C. 1545/2015 (EVIDENCE)		Ahamad Baig So Mohd. Shalam Baig <b>Vs</b> A. Vasanth Kumar So Bheemakka	G.RAMANNA ASHOK
4	C.C. 4436/2015 (EVIDENCE)		Sri Pruthviraj Gaddalay So Venkob Rao Gaddalay <b>Vs</b> tSyed Sharife So Late Syed Chand	SRINIVAS .A.YADAV
5	C.C. 921/2016 (EVIDENCE)		State By Yearagera P.S. <b>Vs</b> Basavaraj So Ramayya	
6	C.C. 1171/2018 (EVIDENCE)		State by Raichur Sub Division Excise P.S <b>Vs</b> Anand S/o Virupanna	
7	C.C. 1255/2018 (EVIDENCE)		State by Sadar Bazar P.S <b>Vs</b> Veeresh K	APP
8	C.C. 1292/2018 (EVIDENCE)		State by Raichur Sub Division Excise P.S <b>Vs</b> Thimalamma	
9	C.C. 1296/2018 (EVIDENCE)		State by Raichur Sub Division Excise P.S <b>Vs</b> Veeresh S/o Yallappa	
10	C.C. 625/2019 (EVIDENCE)		State by Excise P. S Raichur <b>Vs</b> Tayamma S/o Hanumanthappa	APP
11	C.C. 641/2019 (EVIDENCE)		State by Raichur Excise P. S <b>Vs</b> Tayamma D/o Hanumanthappa	APP

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**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	C.C. 1291/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Nagaraj <b>Vs</b> B. Suresh	SHRIKANTH
<b>Cases listed below are adjourned due to Covid 19</b>				
13	C.C. 713/2012 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Syed Mehaboob pasha <b>Vs</b> C.Panduranga Shetty	C.KESAVA RAO
14	C.C. 840/2013 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sadar Bazar P.S Raichur <b>Vs</b> Md.Mubeen	
15	C.C. 1907/2013 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Range Forest officer Raichur <b>Vs</b> Gudsi Narasappa and others.	
16	C.C. 20/2014 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Nagamma C. Gundim <b>Vs</b> Pranesh	INDUDHAR.M.PATIL
17	C.C. 2618/2014 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	West Police Station Raichur <b>Vs</b> Ajaya @ Chinna So Malleshi	
18	C.C. 3286/2014 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	West P.S Raichur. <b>Vs</b> Ajagar So Allabhaksh	
19	C.C. 5454/2014 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Labour Inspector 1st circle Raichur. <b>Vs</b> Siraj so Shabbeer	
20	C.C. 23/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	West P.S. Raichur. <b>Vs</b> B. Asif So B. Ghouse	
21	C.C. 1074/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sadar Bazar P.S. Raichur. <b>Vs</b> Arasappa So Ramanna	
22	C.C. 1659/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Excise P.S. Raichur. <b>Vs</b> Narasimhalu So Thimmappa	
23	C.C. 2151/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sadar Bazar P.S. Raichur. <b>Vs</b> Shivarudra So Veerabhadrapa	
24	C.C. 2192/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	West P.S. Raichur. <b>Vs</b> Raja So yallappa Bhandari	
25	C.C. 3566/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sadar Bazar Raichur. <b>Vs</b> Veeresh So Venugopal	
26	C.C. 3567/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sadar Bazar Raichur. <b>Vs</b> Fiyaz Baig @ Fiyaz So Rajaji	

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Narasimhamurthy M**  
**PRL CIVIL JUDGE AND JMFC - II**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	C.C. 4295/2015 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	State BY Sadar Bazar P.S.Rcr. <b>Vs</b> Mohammed Waheed So Mohammed Jamshir	
28	C.C. 2042/2017 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Sri.Ramesh S.R S/o Sri.Ramanna <b>Vs</b> Sri.Pavan Kumar S/o Sri. Hanumanthu alias Muddayya	SANTOSHKUMAR VERMA
29	C.C. 1044/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	State by RPF PS Raichur <b>Vs</b> Mohammed Ali S/o M.A Mohammed	APP
30	C.C. 1057/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	MS/ SPSP Agronico India LLP, GSTN NO. 29ACWFS3150M1ZA <b>Vs</b> M/S thomas and company GSTN No. 32AFBPT0352G1ZV	GVN
31	C.C. 1058/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	M/S Sri. Raghavendra Foods <b>Vs</b> M/S thomas and company GSTN NO.32AFBPT0352G1ZV	GVN
32	C.C. 1450/2012 (FRAMING OF CHARGE OR PLEA)	<b>25-02-2021</b>	State West P.S.Raichur <b>Vs</b> K.Ramesh	
33	C.C. 1073/2015 (FRAMING OF CHARGE OR PLEA)	<b>25-02-2021</b>	Sadar Bazar P.S. Raichur. <b>Vs</b> Badu Naik So Dastagir	

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>03:00-04:00 PM</b>				
1	O.S. 202/2014 (ARGUMENTS)		Bee bi <b>Vs</b> Shaik Nazeer Ahamed	VIRUPAKSHA GOWDA
2	O.S. 211/2015 (HEARING) IA/2/2015 IA/1/2015		G Veerabadrappa So G Pampanna <b>Vs</b> Sanganagouda So Basavantagouda	SHASHIDHARGOUDA.KELLUR
3	O.S. 223/2012 (EVIDENCE) IA/1/2012		Smt. R. Susheela <b>Vs</b> S.K.Jaffar and another	S.K.PUROHIT
4	O.S. 325/2012 (EVIDENCE) IA/1/2012		Babu So Mahaboob Ali And others <b>Vs</b> Khaja So Mehaboob Ali and others	H.NARASAPPA
5	O.S. 275/2013 (EVIDENCE) IA/1/2013		Dhananjaya So Ramakrishna <b>Vs</b> Syed Karimuddin So wali peer	HANUMANTHAPPA.R.
6	O.S. 145/2010 (ORDERS)		BAJARAPPA <b>Vs</b> SHANKAR	C.PANDU
<b>Cases listed below are adjourned due to Covid 19</b>				
7	O.S. 378/2011 (SUMMONS)	<b>06-01-2021</b>	Bingi Malleshi <b>Vs</b> Bengi Parvathamma	
8	O.S. 478/2014 (SUMMONS)	<b>06-01-2021</b>	Adamma Wo Late G Sitaramareddy <b>Vs</b> Kalareddy So Venkatreddy	C.KESAVA RAO
9	EX 11/2016 (SUMMONS)	<b>06-01-2021</b>	Mohanlal So Poonam Chand <b>Vs</b> R.Vishwanath So Amargundappa	C.RAJKUMAR
10	O.S. 238/2018 (SUMMONS)	<b>06-01-2021</b>	Ashina alias Haseena Begum W/o Peersab <b>Vs</b> Govindaswamy S/o Maruthi	PRABHUDEV PATIL K.
11	FDP 3/2019 (SUMMONS)	<b>06-01-2021</b>	Smt. Gyanamma W/o Bheemayya <b>Vs</b> Joseph S/o Bheemayya	MISS LALITHA
12	FDP 7/2019 (SUMMONS)	<b>06-01-2021</b>	Smt. Sakina Begum D/o Late Moinuddin Sab <b>Vs</b> Sabira Begum W/o Abdul Majeed	MOHAMMED KALEEM
13	O.S. 62/2020 (SUMMONS)	<b>06-01-2021</b>	Badrinath H.N. S/o Narayanachar <b>Vs</b> The District and Health and Family Welfare Office, District Health Officer,Raichur	S.K.PUROHIT

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 91/2020 (SUMMONS) IA/1/2020	<b>06-01-2021</b>	Union Bank of India, Branch Basaweshwar Circle, Raichur <b>Vs</b> Mrs. Sonali W/o. Y. Rajaramesh	INDUDHAR.M.PATIL
15	O.S. 166/2020 (SUMMONS) IA/1/2020	<b>06-01-2021</b>	Narsreddy S/o Late Hanumanthappa <b>Vs</b> Kirana Devi W/o Pannalalsurana	VENUGOPAL
16	O.S. 170/2020 (SUMMONS) IA/1/2020	<b>06-01-2021</b>	Linganna S/o Narasappa dead by Lrs. Narasimha S/o Linganna <b>Vs</b> Rindoji S/o Hiroji Hindu Katikar	SYED SHAH ISMAIL QUADRI
17	O.S. 356/2011 (NOTICE)	<b>06-01-2021</b>	Sureshkumar <b>Vs</b> Mallayya	
18	O.S. 247/2015 (NOTICE)	<b>06-01-2021</b>	Veerayya So Guruswamy <b>Vs</b> Basavarajayya So Guruswamy	G ESHWARAPPA
19	EX 43/2016 (NOTICE)	<b>06-01-2021</b>	Mohanlal S/o Poonam Chand <b>Vs</b> Mallikarjuna Swamy S/o Cholayya Swamy	C.RAJKUMAR
20	EX 47/2017 (NOTICE)	<b>06-01-2021</b>	Sri.N.Hussain S/o N.Bashir Ahmed <b>Vs</b> Khaja Hussain S/o Akbar Sab	V.SRIPAD
21	FDP 5/2018 (NOTICE)	<b>06-01-2021</b>	Smt. Sarojamma W/o Hanumantha <b>Vs</b> Malleash alias Mallikarjun S/o Late. Bangi Mookappa	C.PANDU
22	EX 21/2019 (NOTICE)	<b>06-01-2021</b>	Mohanlal S/o Poonam Chand <b>Vs</b> Smt. Ramalamma W/o Jambanna	Vishnuvardhan
23	P of SC 4/2020 (NOTICE)	<b>06-01-2021</b>	Smt.Saraswati W/o Chandrashekhara Pujari <b>Vs</b> Divisional Controller, North East Karnataka State Road,Rcr	MALLAPPA KURAHATTI
24	FDP 5/2020 (NOTICE) IA/1/2020	<b>06-01-2021</b>	Shankarappa S/o Lora Bhimayya <b>Vs</b> Thimulamma W/o Dodda Narasappa Kora	B.V.PATIL
25	O.S. 232/2020 (Compliance U/S 89 of CPC) IA/1/2020	<b>06-01-2021</b>	Dr. Ehtaisham Rahi S/o A. Saleem Rahi <b>Vs</b> Mohammed Ali @ Moula Ali S/o Mohammed Khasim	MALLINATH S HIREMATH
26	O.S. 93/2016 (A.D.R.)	<b>07-01-2021</b>	Shivamma Wo Hanumanthappa <b>Vs</b> Earamma Wo Pampangouda	G ESHWARAPPA
27	O.S. 83/2018 (A.D.R.)	<b>07-01-2021</b>	Thimmappa S/o Late.Mareppa <b>Vs</b> Yankamma W/o Late. Jangaleppa	H.JAGADEESHA

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 85/2018 (A.D.R.)	<b>07-01-2021</b>	Rajiv S/o Sugappa <b>Vs</b> The Manager Mahindra and Mahindra Financial Services Ltd.,	C.PANDU
29	O.S. 22/2020 (A.D.R.)	<b>07-01-2021</b>	Smt.Sumitra@Laxmi D/o B.Tayappa <b>Vs</b> B.Srinivasulu S/o B.Tayanna@Tayappa	SHIVARAJ PATIL
30	O.S. 215/2017 (LIST OF WITNESS AND DOCUMENTS)	<b>07-01-2021</b>	K.C.Veeresh Babu <b>Vs</b> Deputy Commissioner Raichur	Girija.S
31	O.S. 357/2013 (EVIDENCE) IA/1/2013	<b>07-01-2021</b>	Bawasab <b>Vs</b> Mehaboob Ali	S.K.PUROHIT
32	O.S. 403/2013 (EVIDENCE)	<b>07-01-2021</b>	Smt.Jayamma Alias Laxmi <b>Vs</b> Narasamma and others	B.V.PATIL
33	O.S. 309/2014 (EVIDENCE) IA/1/2014 IA/2/2014	<b>07-01-2021</b>	Basavaraj So Chandrashekarappa <b>Vs</b> The Commissioner Urban Development Authority Raichur.	G.AMAREGOUDA
34	O.S. 317/2014 (EVIDENCE)	<b>07-01-2021</b>	Kamali Sab So Late Allauddin <b>Vs</b> Mahaboob So Kareemsab	H.JAGADEESHA
35	O.S. 71/2016 (EVIDENCE) IA/2/2016 IA/1/2016	<b>07-01-2021</b>	Ms Satyanarayana Agro Industires <b>Vs</b> The Deputy Commissioner	SYED SHAH ISMAIL QUADRI
36	O.S. 152/2016 (EVIDENCE) IA/1/2016	<b>07-01-2021</b>	Girijamma W/o Neelakantappa <b>Vs</b> Mallikarjuna S/o channabasanagouda	Y.SHRIKANTH
37	O.S. 261/2017 (EVIDENCE)	<b>07-01-2021</b>	Hampamma W/o. Narasappa <b>Vs</b> Mallappa S/o. Linganna	SHASHIDHARGOUDA KELLUR
38	O.S. 301/2017 (EVIDENCE)	<b>07-01-2021</b>	Mumtaz Begum W/o Late. Mohammed Ibrahim Sab <b>Vs</b> Mohammed Abdul Azeem S/o Gulam Ahmed	MOHAMMED KALEEM
39	O.S. 5/2019 (EVIDENCE) IA/1/2019	<b>07-01-2021</b>	Upendra Reddy S/o Shivareddy <b>Vs</b> K.T.Mareppa S/o Nagappa	Shashidharagouda Kellur
40	O.S. 113/2019 (EVIDENCE) IA/1/2019	<b>07-01-2021</b>	Yeneppa S/o Ramayya <b>Vs</b> Yeligeppa S/o Late Petrappa	H.JAGADEESHA

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>03:00-04:00 PM</u></b>		
1	Crl.Misc. 2799/2020 (ARGUMENTS)		Smt. Geeta W/o Govindappa <b>Vs</b> The Registrar of Birth and Death CMC Raichur	Narasappa V.K.
		<b><u>11:00-01:00 PM</u></b>		
2	C.C. 5324/2014 (EVIDENCE)		Idapnur PS <b>Vs</b> Janappa So Hanumayya	
3	C.C. 1164/2015 (EVIDENCE)		Shaktinagar P.S. Raichur. <b>Vs</b> Suresh So Dharma	
4	C.C. 116/2017 (EVIDENCE)		Yapaladinni PS <b>Vs</b> Dasara Krishanappa	
5	C.C. 363/2017 (EVIDENCE)		State by Idapanur PS <b>Vs</b> Bajarappa So. Yadla Thimmappa	APP
6	C.C. 3105/2013 (SUMMONS)		RPF P.S <b>Vs</b> Shantaraj	
7	P.C. 220/2020 (HEARING)		M.R.N. Agro Industries by M.R. Pavankumar <b>Vs</b> M/s New Sri. Shiva Parvathi Traders by Bharat	V.SUNIL KUMAR
8	C.C. 1847/2010 (EVIDENCE)		Rural P.S. <b>Vs</b> Syed Mehaboob MEYYA	APP SRI.KRISHNA BATT
9	C.C. 2202/2012 (EVIDENCE)		Rural P.S Raichur <b>Vs</b> Narasappa and others	
10	C.C. 761/2014 (EVIDENCE)		Yapaldinni P.S <b>Vs</b> SatyNarayana	
11	C.C. 2365/2014 (EVIDENCE)		Rural Police Station Raichur <b>Vs</b> Shrinivas So Narasappa	
12	C.C. 4190/2014 (EVIDENCE)		Rural P.S. Raichur. <b>Vs</b> Gokur sab So Nabi Sab	
13	C.C. 670/2017 (EVIDENCE)		State by Yapaldinni P.S <b>Vs</b> Vadde Gopal S/o Ghokhari	

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 784/2017 (EVIDENCE)		State by Yapaldinni P.S <b>Vs</b> Vadde Gopal S/o Gokari	
15	C.C. 3478/2015 (FRAMING OF CHARGE OR PLEA)		State By Yapaladinni P.S. <b>Vs</b> Rodda Bheemayya So Sanna Thimmayya	
16	C.C. 1525/2018 (FRAMING OF CHARGE OR PLEA)		State by Yapaldinni P.S <b>Vs</b> Bheerappa S/o Honnappa	APP
17	C.C. 3550/2013 (EVIDENCE)		Idapanur P.S <b>Vs</b> Dodda Bheema	
18	C.C. 463/2020 (CUSTODY MATTERS)		Railway P.S. Raichur <b>Vs</b> Bandekhaja @ Khaja Banda @ Khaja S/o Shekshavali	APP
19	C.C. 2289/2015 (JUDGEMENT)		Yapaldinni P.S. <b>Vs</b> Sharanabasavaraj So Bheemayya	
<b>Cases listed below are adjourned due to Covid 19</b>				
20	C.C. 737/2013 (SUMMONS)	<b>01-01-2021</b>	Rural P.S <b>Vs</b> Khaja	
21	C.C. 4274/2015 (SUMMONS)	<b>01-01-2021</b>	State By Idapanur P.S. <b>Vs</b> Paguntappa So Mukappa	
22	C.C. 1365/2017 (SUMMONS)	<b>01-01-2021</b>	Earanna Oorenka <b>Vs</b> Narashimaha Acharya	T.JAYAPPA
23	C.C. 814/2018 (SUMMONS)	<b>01-01-2021</b>	A.Eshwar Vishwas Karma S/o Late. A.B.subramaniyachari <b>Vs</b> Govinda Hatnal S/o Gopal Hatnal	V.SUNIL KUMAR
24	C.C. 1229/2018 (SUMMONS)	<b>01-01-2021</b>	State by Idapanoor P.S <b>Vs</b> Raju S/o Keshya alias Keshava	APP
25	C.C. 1157/2019 (SUMMONS)	<b>01-01-2021</b>	Venkatesh InnaniS/o Late Giridharilal Innani <b>Vs</b> Sri. Laxmipathi Narayanappa S/o Late Shivanna	C.RAGHAVENDRA.

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	C.C. 21/2020 (SUMMONS)	<b>01-01-2021</b>	M/s Raghoji Finance and Auto Leasing(Regs) represented by its Manager Raichur <b>Vs</b> Maujam Khan S/o B.K. Khana	PRABHAKAR
27	C.C. 1111/2020 (SUMMONS)	<b>01-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Rajashekar S/o Narashimh	APP
28	P.C. 52/2015 (NOTICE)	<b>01-01-2021</b>	Smt.Mahadevamma Wo Ramappa <b>Vs</b> Shivanna So Hanumayya	R.Mallikarjun
29	C.C. 1052/2017 (EVIDENCE)	<b>08-01-2021</b>	State by Idapanur P.S. <b>Vs</b> Badesab	
30	C.C. 199/2018 (EVIDENCE)	<b>08-01-2021</b>	State by Yapaldinni P.S <b>Vs</b> Vadde Gopal S/o Vadde Gokari	
31	C.C. 1516/2018 (EVIDENCE)	<b>08-01-2021</b>	State by Netajinagar P.S <b>Vs</b> Kashainath S/oGokareppa	APP
32	C.C. 49/2019 (EVIDENCE)	<b>08-01-2021</b>	State by Netajinagar P.S <b>Vs</b> Kashinath S/o Gokurappa	
33	C.C. 50/2019 (EVIDENCE)	<b>08-01-2021</b>	State by Netajinagar P.S <b>Vs</b> Kashinath S/o Gokurappa	
34	C.C. 82/2019 (EVIDENCE)	<b>08-01-2021</b>	State by Netajinagar P.S <b>Vs</b> Kallappa S/o Narasappa	APP
35	C.C. 377/2020 (EVIDENCE)	<b>08-01-2021</b>	State by Netagi Nagar PS Rcr <b>Vs</b> Laxmi W/o Chandrappa@Bootchand	APP
36	C.C. 414/2020 (EVIDENCE)	<b>08-01-2021</b>	State by Netaji Nagar PS Rcr <b>Vs</b> Venkatamma W/o Kakalar Tayappa	APP
37	C.C. 3901/2012 (A.D.R.)	<b>13-01-2021</b>	Rural P.S <b>Vs</b> Smt. Gouramma	
38	C.C. 421/2020 (A.D.R.)	<b>13-01-2021</b>	State by Netaji Nagar PS Rcr <b>Vs</b> Kiran Reddy B S/o B.Gopal Reddy	APP



**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	P.C. 122/2017 (LIST OF WITNESS AND DOCUMENTS)	<b>13-01-2021</b>	State by RPF P.S <b>Vs</b> Sushala Bail W/o Nitesh	
40	C.C. 2672/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	NNPS Raichur <b>Vs</b> Chungu @ Gouse S/o Nabisab	app
41	C.C. 2891/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Manju S/o Ningappa	APP
42	C.C. 2892/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Narasimhalu S/o Timmayya	APP
43	C.C. 2893/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Vinod S/o Raghavendra	APP
44	C.C. 2894/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Naganna S/o Sunkanna	APP
45	C.C. 2908/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Ramu S/o Buddanna	APP
46	C.C. 2909/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Nagaraj S/o Narasareddy	APP
47	C.C. 2910/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Rizwan S/o Riyazulakhan	APP
48	C.C. 2911/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Ramachandragouda S/o Timmappa	APP
49	C.C. 2912/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Narasappa S/o Gangappa	APP
50	C.C. 2913/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Vinod S/o Mahesh	APP
51	C.C. 2914/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Netaji Nagar P.S. <b>Vs</b> Babar S/o Khajavuddin	APP
52	C.C. 2915/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Raichur Railway P.S. <b>Vs</b> Mohammed Khanwar	APP
53	C.C. 2916/2020 (APPEARANCE OF ACCUSED)	<b>15-01-2021</b>	Raichur Railway P.S. <b>Vs</b> Mohammed Shoyab	APP

**PRL CIVIL JUDGE AND JMFC**  
**Avinash Ghali**  
**ADDL CIVIL JUDGE AND JMFC - III**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
54	C.C. 3160/2015 (ISSUES)	<b>15-01-2021</b>	Yapaldinni P.S. <b>Vs</b> Bazarappa So Thimmayya	
55	C.C. 112/2017 (ISSUES)	<b>15-01-2021</b>	State by Yapaladinnin P.S Raichur <b>Vs</b> Narasimulu S/o Ashanna	
56	C.C. 1424/2018 (ISSUES)	<b>15-01-2021</b>	Smt. Geeta W/o Earanna <b>Vs</b> Ramesh S/o Earanna Nayak	MALLINATH S HIREMATH
57	C.C. 922/2019 (ISSUES)	<b>15-01-2021</b>	State by Yapaladinni P. S <b>Vs</b> Dinesh @ Digambara	APP

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
			<b>03:00-04:00 PM</b>	
1	O.S. 347/2016 (SUMMONS)		Durgappa S/o Timmappa Aliyas Thimayya <b>Vs</b> Narasamma W/o Late Hanumantha	AVANEESH R.TARANATH
2	O.S. 3/2017 (SUMMONS)		N.R. Sharadamma D/o Late Nagaldinni Pedda lachamayya Aliyas Lachayya <b>Vs</b> The Municipal Commissioner CMC.Raichur.	SMT.RENUKA R
3	EX 10/2017 (SUMMONS)		Mohanlal S/o Late. Poonam Chand <b>Vs</b> Sri. Bhusanna alias Butchaiah S/o Dodda Hanumanthu	M. MANJUNATH
4	O.S. 116/2017 (SUMMONS)		Smt. Zarina Begum W/o Zilani Pasha D/o Md Ghouse <b>Vs</b> Smt. Ashrafunnisa Begum W/o Mohammed Ghouse	YADAVENDRA KATTI
5	O.S. 225/2017 (SUMMONS)		Shri.Laxman S/o Late.Narasappa <b>Vs</b> Smt. Hanumanthamma W/o Late.M.Veeranna	SHANKAR PATIL
6	FDP 10/2017 (SUMMONS)		Smt. Geetha Joshi W/o Rajendra Kulkarni <b>Vs</b> Smt. Shanthabai W/o Late. Balabhimachar	G.N.RAGHUNATH REDDY
7	EX 90/2018 (SUMMONS)		P.Chandrashekar s/o P.Ramachadrappa <b>Vs</b> Venkanna S/o Dodda Hanuma Gouda	V.SUNIL KUMAR
8	O.S. 3/2019 (SUMMONS)		Dena Bank, A Body Corporation Constituted under the banking companies <b>Vs</b> Saiteja Nandipati S/o. Srikanth N.V	T.KESHAVACHARYA
9	O.S. 35/2019 (SUMMONS)		Rajashekar Reddy S/o Late. Ramareddy <b>Vs</b> Saibanna s/o Narasappa	T.M.SWAMY
10	EX 69/2019 (SUMMONS)		M/s. Sri Laxmi Trading Company <b>Vs</b> M.S. Corporation	B.S.PATIL

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 203/2019 (SUMMONS) IA/1/2019		K.G. Karthik S/o K. Gopal <b>Vs</b> Nagappa S/o Narasappa Eargaman	INDUDHAR.M.PATIL
<b>AWAIT RECORDS</b>				
12	O.S. 113/2012 (SUMMONS)		Jayalaxmi <b>Vs</b> Earamma	AVINASH R.TARANATH
<b>SS TO DEFT. BY RPAD</b>				
13	O.S. 118/2011 (SUMMONS) IA/1/2011		MAHADEVI <b>Vs</b> VIJAYAKUMAR	SHASHIDHARGOUDA.KELLUR
14	S.C. 3/2018 (NOTICE)		Kumari Shakuntala D/o H.G.Maruti <b>Vs</b> Dodda Timmappa s/o Janappa alias Janaki	SMT.RENUKA R
15	FDP 8/2019 (NOTICE)		Smt. Shemeem Banu W/o Late. Khasim Sab <b>Vs</b> Smt. Fatima Bee W/o Late Khasim Sab	Mohammed Arsalan
16	O.S. 253/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Syed Muztaba Khadri S/o Syed Murtaza Khadri <b>Vs</b> Keshav Rao S/o Late Keshava Rao	B.V.PATIL
17	O.S. 286/2013 (HEARING) IA/1/2013		Shivshankar singh <b>Vs</b> Vinayak S. Joshi	G.AMAREGOUDA
18	O.S. 85/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Narasimhayya <b>Vs</b> The Br. Managar	AVINASH R.TARANATH
19	O.S. 131/2015 (EVIDENCE) IA/1/2015		Mohd. Masood So Late Abdul Hameed <b>Vs</b> Smt. Nazma Begum Wo Late Abdul Rahim	D.SURESH
20	O.S. 24/2016 (EVIDENCE) IA/1/2016		Sri K.E. Veera Prakash So K.E. Ramachandra Murthy <b>Vs</b> Sri. B.Dwarakanth So B. Bheemanna	Murali Pyati
21	O.S. 127/2016 (EVIDENCE) IA/1/2016		Y.S.Ibrahim Khaleellah So Y.S. Abdul Khader <b>Vs</b> Y.S. Shakshawali So Y.S. Abdul Khader	C.PANDU
22	O.S. 84/2018 (EVIDENCE)		Vinay Hankumar Shah S/o Hankumar Veerchand Shah <b>Vs</b> Shankar S/o Not known	Shashidharagouda Kellur

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	O.S. 168/2018 (EVIDENCE) IA/1/2018		Ramappa S/o Hanamantha <b>Vs</b> Ranga S/o Narasappa	H.JAGADEESHA
24	O.S. 179/2018 (EVIDENCE) IA/1/2018		Tayappa S/o Danappa alias Danappa <b>Vs</b> The Deputy General Manager(HRD) T	S.K.JOSHI
25	O.S. 1/2019 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		Mohammed Rafi S/o Shaik Maheboob <b>Vs</b> Shaik Maheboob S/o Shaik Meeran	C.A.Rubb
26	O.S. 50/2019 (EVIDENCE) IA/1/2019		Mohammed Zafar S/o Mohammed Shah <b>Vs</b> Mohammed Nooruddin @ Md. Faruk S/o Late Md.Maqdoom Sab	Mohammed Javeed
27	O.S. 81/2019 (EVIDENCE) IA/1/2019 IA/2/2019		T. Radhakrishna S/o. Late. Thimmappa <b>Vs</b> Gopalakrishna S/o. Late. Thimmappa	H.Umesh
28	O.S. 161/2019 (EVIDENCE)		Omkar Gouda S/o Veerana Gouda .G <b>Vs</b> S. Bheemanna S/o B. Hanumanthappa	G.N.RAGHUNATH REDDY
29	O.S. 250/2019 (EVIDENCE) IA/1/2019		Arun@Hampamma W/o S.Ram Mohana Reddy <b>Vs</b> V.Nagi Reddy S/o Late V.Eshwarappa@Eshanna	NOOR MOHAMMED
30	O.S. 26/2020 (EVIDENCE)		State Bank of India, Lingasugur Road Branch Raichur <b>Vs</b> Mr.Shathmurthy M.G. S/o Shankaranna M.G.	VIKRAM NAIR
<b>PLNTF EVIDENCE</b>				
31	O.S. 22/2019 (EVIDENCE)		Sanna Jambanna S/o Late. Nagappa <b>Vs</b> Dodda Jambanna S/o Nagappa	S.MAZHAR PASHA
<b>OBJECTIONS TO IAs</b>				
32	O.S. 185/2020 (FIRST HEARING) IA/1/2020		Smt. Thippamma W/o Late Rangappa <b>Vs</b> Rangappa S/o Laxmayya	B.V. Patil
33	O.S. 12/2019 (ISSUES)		ANDRA BANK <b>Vs</b> Thimmappa.C s/o Mareppa	INDUDHAR.M.PATIL

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	O.S. 81/2018 (Compliance U/S 89 of CPC)		Smt. P.Parvati W/o U.Mohan Rao <b>Vs</b> Mahadevappa S/o Late. Basavarajappa Saukara	C.KESAVA RAO
35	O.S. 141/2019 (Compliance U/S 89 of CPC) IA/1/2019		Gulshad Begum D/o Late Harunsab @ Harun Rasheed <b>Vs</b> D.K.Nagarj S/o Sanna Budeppa	C.KESAVA RAO
36	O.S. 149/2015 (JUDGEMENT)		Raja Mohammed So Late Hussainsab <b>Vs</b> Smt. Laxamma Wo Lat Kakkappa	H.NARASAPPA

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-01:00 PM</b>				
1	CrI.Misc. 1958/2020 (SUMMONS)		Sharanamma W/o Late Basavaraj <b>Vs</b> The Registrar Birth and Death Tahsildar, Raichur	Syed Nawaz Pasha
<b>SS TO DEFT. BY RPAD</b>				
2	P.C. 143/2020 (SUMMONS)		M/S Sriram Transport Finance Company ltd. <b>Vs</b> Sridhar Kanagil S/o Kopteshwar Rao	Siddalingappa
3	C.C. 508/2019 (HEARING)		K. Ravi Raj S/o K. Venkat Rao <b>Vs</b> M.D. Shalam Khan S/o M.D Khaja Khan	C. Pandu
4	C.C. 509/2019 (HEARING)		K. Ravi Raj S/o K. Venkat Rao <b>Vs</b> Mohd. Hameed Khan S/o M.D Khaja Khan	C. Pandu
5	C.C. 510/2019 (HEARING)		K. Ravi Raj S/o K. Venkat Rao <b>Vs</b> Ayub Khan S/o M.D.Khaja Khan	C. Pandu
6	CrI.Misc. 2787/2020 (HEARING)		Honappa S/o Late Ramesh <b>Vs</b> The Registrar of births and deaths CMC	KHAJA HUSSAIN
7	C.C. 3562/2014 (EVIDENCE)		Yaragera P.S <b>Vs</b> Pilli Narasimhalu So Hanumantha	
8	C.C. 3538/2016 (EVIDENCE)		Excise PS <b>Vs</b> Srinivas	
9	C.C. 2661/2020 (APPEARANCE OF ACCUSED)		Ramesh Babu S/o Anjanayalu <b>Vs</b> Pramod B S/o Baskar	SRINIVAS .A.YADAV
<b>SUMMONS TO ACCUSED</b>				
10	C.C. 2675/2020 (APPEARANCE OF ACCUSED)		State by Raichur West P. S <b>Vs</b> Bharat benz co tipper	app

**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	C.C. 2677/2020 (APPEARANCE OF ACCUSED)		Shivakumar Muggalli PSI, of West P. S Raichur <b>Vs</b> Bharath Bench company driver of tipper	APP
<b>WARRANT TO ACCUSED</b>				
12	C.C. 712/2012 (APPEARANCE OF ACCUSED)		Ashwini Pattina Souharda Sahakari Niyamith Raichur <b>Vs</b> kishanrao G.	
13	C.C. 3506/2014 (APPEARANCE OF ACCUSED)		Yergera <b>Vs</b> Easappa	SR.APP
14	C.C. 1971/2015 (APPEARANCE OF ACCUSED)		R.Ravi Prakash So R. Basappa <b>Vs</b> V. Venkataswamy So Narayana swamy	SHANKAR PATIL
15	C.C. 2202/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Ravenappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P
16	C.C. 2203/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revenappa <b>Vs</b> O. Srinivas S/o O. Satyanarayana	SHARDA P
17	C.C. 2204/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P
18	C.C. 2205/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O.Srinivas S/o O. Satyanarayana	SHARDA P
19	C.C. 2206/2016 (APPEARANCE OF ACCUSED)		K.R. Mallesh S/o Revanappa <b>Vs</b> O. Srinivas S/o O. Satyanarayana	SHARDA P
20	C.C. 2436/2020 (APPEARANCE OF ACCUSED)		West PS Raichur <b>Vs</b> Suryakant S/o Baddu Muniyappa	APP
21	C.C. 3627/2014 (EVIDENCE)		Yeragera P.S <b>Vs</b> Sharanappa So Dodda Thimmanna	
22	C.C. 1029/2017 (EVIDENCE)		State by Excise P.S. Rcr. <b>Vs</b> Tayappa S/o K.Tayappa	



**PRL CIVIL JUDGE AND JMFC**  
**Sri.Suresh Wagganavar**  
**II ADDL. CIVIL JUDGE & JMFC IV**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	C.C. 3532/2014 (ARGUMENTS)		Yeragere <b>Vs</b> Narasappa	SR.APP G.A.ADVOCATE
24	C.C. 5589/2014 (ARGUMENTS)		YERGERA PS <b>Vs</b> SANNA RAMU	APP MNK
25	C.C. 1049/2020 (JUDGEMENT)		West PS <b>Vs</b> Syed Nisar Ahmed S/o Syed Noor Pasha	APP
26	P.C. 147/2020 (APPEARANCE OF ACCUSED)		M/S Sriram Transport Finance Company Ltd. <b>Vs</b> Shivappa S/o Hanumappa	Siddalingappa
<b>SUMMONS TO ACCUSED</b>				
27	C.C. 484/2017 (APPEARANCE OF ACCUSED)		State by Market Yard P.S. Rcr. <b>Vs</b> Ramulu	
28	CrI.Misc. 35/2015 (ARGUMENTS)		Smt. Hoor Banu Wo Mohammed Moula sab <b>Vs</b> Mohammed Moula Sab So Late mahaboob sab	N.WAHEED PATEL